



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,11th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
1	WA/402/2023 FIXED, WITH WA/110/2022 (D/O)	DR. MD. SARWAR JAHAN Versus THE STATE OF ASSAM AND AND 6 ORS.	MR A R BHUYAN MR S ABDULLAH	SC, HIGHER EDU MR. S K MEDHI (r-7) MR. A H M R CHOUDHURY (R-5) MR. S R BARBHUIYA (R-5) MRS. M BARMAN (R-7) MR K K MEDHI (r-7)
2	WITH WA/407/2023	DR. MITHUN PAUL Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K MEDHI MRS. M BARMAN P. SWARGIARY MR K K MEDHI	SC, HIGHER EDU
	WITH I.A.(Civil)/3215/2023 in WA/407/2023	DR. MITHUN PAUL Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K MEDHI MRS. M BARMAN P. SWARGIARY MR K K MEDHI	SC, HIGHER EDU
HEARING				
3	WP(C)/6628/2018 FIXED, WITH WP(C)/4866/2010 (D/O), WP(C)/4948/2010(D/O), WP(C)/4949/2010 (D/O), WP(C)/130/2011(D/O), WP(C)/164/2011 (D/O), WP(C)/4226/2015 (D/O), WP(C)/4214/2014 (D/O)	PATEL ENGINEERING LTD. Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, AP
4	WITH WP(C)/3102/2012	M/S VST INDUSTRIES LTD. Versus THE STATE OF ASSAM AND ORS	DR.ASHOK SARAF MSM L GOPE MISSN HAWELIA MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH	SC, FINANCE & TAXATION
5	WITH WP(C)/2843/2014	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE & TAXATION

	WITH MC/2187/2014 in WP(C)/2843/2014	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE and TAXATION
6	WITH WP(C)/2846/2014	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE and TAXATION MR.R DUBEY
7	WITH WP(C)/6723/2014	M/S CEMENT INTERNATIONAL LTD. Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.S BARUAH	SC, FINANCE & TAXATION
8	WITH WP(C)/2489/2015	M/S PRIDE COKE PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S K SUREKA MR.S KHAN	SC, FINANCE & TAXATION(R1-4)
9	WITH WP(C)/2491/2015	M/S JUTHALAL GAJADHAR Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S K SUREKA MR.S KHAN	SC, FINANCE & TAXATION(R1-4)
10	WITH WP(C)/2496/2015	M/S ASSAM SILICATE GLASS and CHEMICAL WORKS Versus THE STATE OF ASSAM AND 3 ORS	MRJ C GAUR MRS.J CHOUDHURY MR.D CHAKRABARTY MS.J TRIPATHI	SC, TAXES(R1-4)
11	WITH WP(C)/3175/2016	WS RETAIL SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MR.J P MORE	SC, FINANCE & TAXATION MS.K DUTTA
12	WITH WP(C)/3182/2016	INSTAKART SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	DR. AK SARAF MR.A CHOUDHURY MR.J P MORE MR.N VENKATRAMAN	GA, ASSAM
13	WITH WP(C)/4177/2016	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MS. N GOGOI MS M L GOPE MS. N HAWELIA MS. N BORDOLOI	SC, FINANCE & TAXATION
	WITH I.A.(Civil)/1446/2016 in WP(C)/4177/2016	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION
14	WITH WP(C)/3642/2017	JAGATI COKE PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
15	WITH WP(C)/3644/2017	SHRI BALAJI COKE INDUSTRIES Versus THE STATE OF ASSAM	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
16	WITH WP(C)/3645/2017	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI

17	WITH WP(C)/3646/2017	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
18	WITH WP(C)/3647/2017	PARASHNATH COKE INDUSTRIES Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
19	WITH WP(C)/3651/2017	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
20	WITH WP(C)/3652/2017	KAMRUP COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
21	WITH WP(C)/3655/2017	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
22	WITH WP(C)/3656/2017	JUPITER COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
23	WITH WP(C)/3657/2017	GANESH MET COKE INDUSRIES Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
24	WITH WP(C)/3660/2017	S.K.J. COKE INDUSTRIES LIMITED Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
25	WITH WP(C)/3661/2017	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
26	WITH WP(C)/3988/2017	BHARTI INFRATEL LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.B SHARMA MS.S BEZBARUAH MR.H DAS MR.D K NATH	SC, TAXES
27	WITH WP(C)/4258/2017	BHARTI AIRTEL LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.N DUTTA MR.S BHARALI MR.M DAS MS.M GOSWAMI MR N NEOG	SC, FINANCE & TAXATION

28	WITH WP(C)/5721/2017	M/S. GODREJ CONSUMER PRODUCTS LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS.N GOGOI MS M L GOPE MS. N HAWELIA MS.N MECH MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI
29	WITH WP(C)/5736/2017	DHARAMPAL SATYAPAL LTD Versus THE STATE OF ASSAM and 2 ORS.	DR. ASHOK SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	SC, FINANCE & TAXATION MR. B GOGOI
30	WITH WP(C)/5738/2017	M/S. KESHARI INDUSTRIES Versus THE STATE OF ASSAM and 2 ORS.	MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	SC, FINANCE and TAXATION MR.B GOGOI
31	WITH WP(C)/5747/2017	AVICHAL BUILDCON PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
32	WITH WP(C)/5765/2017	VODAFONE MOBILE SERVICES LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR. P GOSWAMI MR.M CHOUDHURY MR. S SHARMA MR.A CHOUDHURY MR.N J CHOUDHURY	GA, ASSAM
33	WITH WP(C)/5784/2017	DISHNET WIRELESS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR.M CHOUDHURY MR.N J CHOUDHURY MR.V A CHOWDHURY	GA, ASSAM
34	WITH WP(C)/6608/2018	PURBANCHAL ENTERPRISE PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS. M L GOPE MS.N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	SC, FINANCE AND TAXATION MR. B GOGOI
35	PIL/11/2019	HIREN GOHAIN AND 3 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR N DUTTA MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN	ASSTT.S.G.I. SC, A A I MR. R DUBEY
36	WITH WP(C)/4627/2021	THE AIRPORT AUTHORITY EMPLOYEES UNION OF AIRPORT AUTHORITY OF INDIA AND 2 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	ASSTT.S.G.I. SC, A A I
37	WA/325/2019	THE SECRETARY TO THE GOVERNMENT OF INDIA AND ANR Versus MR. K. LALREMTLUANGA AND 7 ORS	MR. S C KEYAL ASSTT.S.G.I.	MR. K N CHOUDHURY MR. R K D CHOUDHURY MR. J PATOWARY MISS. R R KAKATI MR. D J DAS MR. A KALITA, ADDL. AG, MIZORAM (R 5 to 8)
38	WP(C)/3433/2020	KUNAL KASHYAP THAKURIA AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MD. I AHMED MS M ROY	GA, ASSAM SC, APSC SC, P H E

39	WITH WP(C)/3504/2020	SIDDHARTH RAJKHOWA AND 36 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. R M DEKA MR. M P SARMA MR. D J DAS MS N MAHANTA MS SABINA AHMED	SC, APSC SC, IRRIGATION
40	WITH WP(C)/4656/2021	UDIPTA GOGOI AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. M K DAS MS Z ANJUM MR. U S BORA MR P J DUTTA	GA, ASSAM SC, APSC SC, P H E
41	WA/247/2021 FIXED	ASIR UDDIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR H R A CHOUDHURY MR A R BHUYAN M ALAMGEER MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU MR. D A KAIYUM (R-3) MR R ISLAM (r-4 to 8) MS M DEKA (r-4 to 8) MR. M S MONDAL (R-3)
	WITH I.A.(Civil)/1568/2021 in WA/247/2021	ASIR UDDIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU
42	WITH WA/146/2022	AKTER HUSSAIN AND 4 ORS. Versus ASIR UDDIN AHMED AND 7 ORS. B	MR. K N CHOUDHURY MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, HIGHER EDU MR. D A KAIYUM (r-8) MR. M S MONDAL (r-8)
43	WP(C)/1707/2021	DHANAPATI LAHKAR AND 6 ORS Versus THE UNION OF INDIA AND 6 ORS	MR H K DAS MR. U PATHAK	MR. B PATHAK MR. R THADANI MR B HAZARIKA MS M TIWARI ASSTT.S.G.I.
44	WA/2/2022	JOHN RAMMAWIA Versus THE STATE OF MIZORAM AND 5 ORS	MR L SAILO MS C LALLAWMZUALI	GA, MIZORAM
45	ITA/11/2022 WITH LCR	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S SUNRISE BISCUIT CO. PRIVATE LTD.	MR H GUPTA	MR. S C KEYAL MR. H. BURAGOHAIN MS A DEVI MS. H BORAH
46	WA/244/2022 CAVT. NO.07602/022,	ASSAM PWD ENGINEERS SERVICES ASSOCIATION Versus DEBAJIT DAS AND 7 ORS.	MR. W SHARMA MR P GOGOI	MR. K N CHOUDHURY(R-1) MR. U K NAIR MS N MAHANTA(R-1) MR A CHAKRABORTY N GAUTAM(R-1) MS SABINA AHMED(R-1) SC, PWD FOR CAVEATOR
47	ITA/5/2023	THE PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR. Versus ROHIT KARAN JAIN	MR. S C KEYAL	MR H BETALA P K KHAKHOLIA S BORO
48	WP(C)/6574/2023 B/O	RANJIT KUMAR PEGU Versus THE STATE OF ASSAM AND 4 ORS	MR. M TALUKDAR MS. M TALUKDAR	GA, ASSAM SC, APSC

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LEAVE NOTE OF ADVOCATES FOR 11/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
5)	MR S SARMA	27-02-2025	To	15-03-2025
6)	MR. A GANGULY	28-02-2025	To	16-03-2025
7)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
8)	MR. R J DAS	03-03-2025	To	13-03-2025
9)	MR. A R SHOME	12-03-2025	To	19-03-2025
10)	MR B D DAS	12-03-2025	To	21-03-2025
11)	MR. S K SINHA	10-03-2025	To	20-03-2025
12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1132/2025 FIXED	M/S AROON AVIATION SERVICES PRIVATE LIMITED Versus UNION OF INDIA AND 4 ORS	MR. N DEKA MR. M GOGOI	MR. S S ROY (C.G.C) SC, NF RLY
2	WP(C)/1184/2025 FIXED	M/S PIONEER TIMBER SEASONERS Versus THE UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA	DY.S.G.I. SC, INDUSTRIES AND COMMERCE
3	WP(C)/1187/2025 FIXED	BOHAGI TEA COMPANY PVT LTD Versus THE UNION OF INDIA AND 5 ORS.	MS. M L GOPE MS. N HAWELIA	DY.S.G.I. SC, INDUSTRIES AND COMMERCE
ADMISSION				
4	WP(C)/5464/2022 PART-HEARD, FIXED	ZAHID HASAN ULLAH AND 141 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU MR. C SHARMA, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. SC, HEALTH
5	WP(C)/4190/2022 FIXED	M/S RAITANI ENGINEERING WORKS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. A BISWAS MR R KALITA MS S AHOM	SC, PWD
6	WITH WP(C)/4258/2022	M/S RAITANI ENGINEERING WORKS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. A BISWAS MR R KALITA MS S AHOM	SC, PWD
7	WITH WP(C)/4260/2022	M/S RAITANI ENGINEERING WORKS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. A BISWAS MR R KALITA MS S AHOM	SC, PWD
8	WP(C)/1003/2025 FIXED	KADOM TERANGPI Versus THE UNION OF INDIA	MR B P BORAH MR. U S BORA MR P J DUTTA	GA, ASSAM DY.S.G.I. SC, K A A C SC, PCB SC, FOREST

9	WP(C)/1009/2025 FIXED	BRONSON TERANG Versus THE UNION OF INDIA AND 15 ORS.	MR B P BORAH MR. U S BORA MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	GA, ASSAM MRS. R DEVI (C.G.C.) DY.S.G.I. SC, PCB SC, FOREST SC, K A A C
HEARING				
10	WP(C)/80/2017 PART-HEARD, WITH LCR, FIXED	THE MANAGEMENT OF LANGHARJAN TEA ESTATE Versus THE WORKMEN OF LANGHARJAN TEA ESTATE and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	GA, ASSAM MR.P KALITA(R-1) MRS.A BHATTACHARYYA(R-1)
11	WP(C)/401/2015	INDIAN TEA ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.D BARUAH MS.B DAS MR.N B P SINGHA MS. N UPADHYAY MR. P DAS	GA, ASSAM MR.A BHATTACHARJEE(R-4) MR.S SARMA MR.P KALITA(R-4) SC, LABOUR & UNEMPLOYMENT
12	WP(C)/56/2016 CAVT. NO. 1638/15 WITH LCR	MANAGEMENT OF HUKANPUKHURI TEA ESTATE Versus THE STATE OF ASSAM and 14 ORS.	MR. P KALITA MR. T GOSWAMI	GA, ASSAM R-1,2 and 3 MR. A BHATTACHARJEE (FOR CAVEATOR) MS. P KALITA (FOR CAVEATOR)
13	WP(C)/4615/2016 WITH LCR	GEETARTHA PATHAK Versus THE STATE OF ASSAM AND ANR	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. S CHAKRABORTY (Amicus curiae for R-2)) MR. R THAKURIA (R-2) MR. L P SHARMA (R-2)
14	WP(C)/1051/2017	SOIDUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR.J ISLAM MR. D HUSSAIN MR.T MOHAMMAD MS. M BEGUM	MR. S R BORUAH (GA, ASSAM)
15	WITH WP(C)/1055/2017	SOIDUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR. D HUSSAIN MR.T MOHAMMAD MR.J ISLAM MS. M BEGUM	MR. T C CHUTIA (GA, ASSAM)
16	WP(C)/3872/2017 FIXED, WITH LCR	M/S. PERTABGHUR TEA ESTATE and ANR. Versus HIREN BHUMIJ and ANR.	R SARMAH MR.K GOSWAMI MS.A NEOG MR. A SANDILYA	MR. A D GUPTA MR. R SARKAR MR. B DAS
	WITH I.A.(Civil)/1474/2023 in WP(C)/3872/2017	HIREN BHUMIJ, Versus M/S. PERTABGHUR TEA ESTATE and ANR.	MR. A D GUPTA MS B DAS	MR. K GOSWAMI
17	I.A.(Civil)/2689/2022 FIXED in WP(C)/4811/2022	THE UNION OF INDIA AND 4 ORS. Versus SHAHI MD. KARIM	MR. S K MEDHI	R SARMAH
	WITH WP(C)/4811/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 4 ORS.	R SARMAH MS M KAKOTY MR. R B PHOOKAN	SC, NF RLY
18	WITH WP(C)/4030/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 3 ORS.	R SARMAH	MR. S K MEDHI SC, RAILWAY

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LEAVE NOTE OF ADVOCATES FOR 11/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
5)	MR S SARMA	27-02-2025	To	15-03-2025
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8)	MR. R J DAS	03-03-2025	To	13-03-2025
9)	MR. A R SHOME	12-03-2025	To	19-03-2025
10)	MR B D DAS	12-03-2025	To	21-03-2025
11)	MR. S K SINHA	10-03-2025	To	20-03-2025
12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./687/2025	SRI UDAY MONDAL Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
2	Bail Appln./689/2025	MD. SOMIR ALI @ SOMIR ALI Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM MR. H KAKATI	PP, ASSAM
3	Bail Appln./691/2025	NAJIM UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
4	Bail Appln./693/2025	AHAMMAD ALI Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
5	Bail Appln./694/2025	DHIMAN BHATTACHARJEE Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
6	Bail Appln./700/2025	HARUNAR RASHID Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
7	Bail Appln./702/2025	GOVINDA CH NATH AND ANR Versus THE STATE OF ASSAM	MR N J DAS MR M HASSAN MR. A DAS	PP, ASSAM
8	Bail Appln./703/2025	KHUPKHOLEN SINGSON Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
MOTION				
9	AB/553/2025	BISWA CHETIA @ BISWAJEET CHETIA Versus THE STATE OF ASSAM	MR P CHOUDHURY MS P SAIKIA	PP, ASSAM
10	AB/555/2025	RAJIB AHMED @ SHAHA ALAM Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
11	AB/556/2025	BODRUZZAMAN BARBHUIYA Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM

BAIL HEARING (BA)

12	Bail Appln./2403/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED WITH	ABDUL MONAF Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
13	Bail Appln./55/2025	MOTIUR RAHMAN Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
14	Bail Appln./3764/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JONMONI BANIKYA Versus THE STATE OF ASSAM AND ANR	MR S DEWRI	PP, ASSAM
15	Bail Appln./3974/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SUJIT DEBNATH Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. A C AZAD	MR. D GOGOI (Amicus Curiae, R-2) PP, ASSAM
16	Bail Appln./243/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SRI JIBAN BISWAS Versus THE STATE OF ASSAM	MR. M ALI MD. ANARUL ISLAM	PP, ASSAM
17	Bail Appln./246/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MD AZAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MD A RAHMAN MS. A KHATUN	PP, ASSAM
18	Bail Appln./251/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MAFUJUL ISLAM @ MAFUZUL ISLAM Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
19	Bail Appln./283/2025 FIXED	CHUKHU TAPIN @ CHUKU Versus THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
20	Bail Appln./297/2025 FIXED	MOFIDUL ALI @ MOFIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. P RAHMAN MR S ISLAM	PP, ASSAM
21	Bail Appln./304/2025 WITH CASE RECORD(SCANNED COPY), FIXED	PRANAB BAISHYA Versus THE STATE OF ASSAM AND ANR.	MR D KALITA MS R KOUR	PP, ASSAM
22	Bail Appln./311/2025 FIXED	MANISHA MURMU Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. S SARKAR	PP, ASSAM
23	Bail Appln./332/2025 FIXED	BABU AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ	PP, ASSAM
24	Bail Appln./390/2025 WITH CASE RECORD(SCANNED COPY), FIXED	NARAYAN KONWAR Versus THE STATE OF ASSAM AND ANR.	MR SARFRAZ NAWAZ SAMIM RAHMAN TAWHID LASKAR	PP, ASSAM
25	Bail Appln./394/2025 WITH CASE RECORD(SCANNED COPY) , FIXED WITH	NAKUL BORO Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
26	Bail Appln./391/2025	BIJOY BISWAS Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
27	Bail Appln./397/2025 WITH CAS RECORD(SCANNED COPY) , FIXED	GITASREE SINHA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
28	Bail Appln./398/2025 WITH CASE RECORD(SCANNED COPY) , FIXED	PREMA PANDIT Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	PP, ASSAM
29	Bail Appln./399/2025 WITH OFFICE NOTE, FIXED	PRASENJIT GIRI Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	SC, NCB
30	Bail Appln./418/2025 WITH OFFICE NOTE, FIXED	JASVINDER SINGH Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
31	Bail Appln./419/2025 WITH CASE RECORD(SCANNED COPY) , FIXED	RAMJAN ALI Versus THE STATE OF ASSAM	MS. M MEDHI MD. I HUSSAIN	

32	Bail Appln./428/2025 FIXED	RAJIB RAY Versus THE STATE OF ASSAM AND ANR.	MR. D MAZUMDAR C V INTONG	PP, ASSAM
33	Bail Appln./431/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ROBINSON BAGH Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
34	Bail Appln./434/2025 WITH OFFICE NOTE, FIXED	SRI PRAMOD KUMAR Versus UNION OF INDIA	MR. N N B CHOUDHURY MS. K DEY	SC, NCB
35	Bail Appln./435/2025 WITH CASE RECORD(SCANNED COPY) , FIXED	INJAMUL HAQUE @ BABU Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
36	Bail Appln./475/2025 FIXED	MD ABDUL KARIM Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
37	Bail Appln./490/2025 WITH CASE RECORD(SCANNED COPY) , FIXED	DHIRENDRA RAWAT Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
	WITH			
38	Bail Appln./416/2025	RAVINDRA SINGH Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
39	Bail Appln./503/2025 FIXED	NUR ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA MS. F RAHMAN	PP, ASSAM
40	Bail Appln./509/2025 FIXED	KUNDAN BHARALI @ KUMUD BHARALI AND ANR. Versus THE STATE OF ASSAM	MR G CHOUDHURY MS N KALITA MR ARINDAM BARUAH	PP, ASSAM
41	Bail Appln./535/2025 FIXED	SAYEN DUTTA Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
42	Bail Appln./589/2025 FIXED	PINKU SIL Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. U S BORA	PP, ASSAM
43	Bail Appln./615/2025 FIXED	SHAMIM AHMED LASKAR Versus THE UNION OF INDIA AND ANR.	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, DRI PP, ASSAM
		BAIL HEARING		
44	AB/2562/2024 WITH CASE RECORD(SCANNED COPY) ,FIXED	BILLAL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. P RAHMAN MR S ISLAM	PP, ASSAM
	WITH			
45	Crl.Pet./1296/2024	BILLAL SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	MR. A CHOUDHURY (R-2) MR S ISLAM(R-2) MS. A KAUSHAR(R-2) PP, ASSAM
46	AB/2649/2024 FIXED	ALA UDDIN AND ANR Versus THE STATE OF ASSAM	MR. A S TAPADER MR M AHMED	PP, ASSAM
47	AB/2959/2024 FIXED	ABU MD SAIDI HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
48	AB/3119/2024 FIXED	SYED ZAKIR ULLAH Versus THE STATE OF ASSAM	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED B DAS	PP, ASSAM

49	AB/284/2025 FIXED	ABINASH DEURI AND ANR Versus THE STATE OF ASSAM	MR. N BORAH MR. U S BORA MR H MAZUMDER MR M.J. BHARALI	PP, ASSAM
50	AB/400/2025 WITH OFFICE NOTE, FIXED	SRI RAHUL KR DUTTA Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
51	AB/402/2025 FIXED	AJIT DAS Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
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6)	MR. A GANGULY	28-02-2025	To	16-03-2025
7)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
8)	MR. R J DAS	03-03-2025	To	13-03-2025
9)	MR. A R SHOME	12-03-2025	To	19-03-2025
10)	MR B D DAS	12-03-2025	To	21-03-2025
11)	MR. S K SINHA	10-03-2025	To	20-03-2025
12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,11th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[THIS BENCH WILL SIT AT 10:30 A.M.]

**RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)(Suo Moto)/3/2020 WITH OFFICE NOTE, FIXED	DESIGNATED COURTS FOR MPs/ MLAs Versus STATE OF ASSAM	MR. T J MAHANTA(SC, GHC)	SC, AG ADDITIONAL ADVOCATE GENERAL,MIZORAM. (Resp. Nos. 3, 7 & 10) MR. A. CHANDRAN, ADDITIONAL SENIOR GOVERNMENT ADVOCATE, ARUNACHAL PRADESH. (Resp. Nos. 4, 8 & 12) MR. A. CHANDRAN, ADDITIONAL SENIOR GOVERNMENT ADVOCATE, ARUNACHAL PRADESH. (Resp. Nos. 4, 8 & 12) MR. D. MAZUMDAR, ADDITIONAL ADVOCATE GENERAL, ASSAM (Resp. Nos. 1, 5, 9 & 13) MS. M KECHII, LEARNED SR. GA ADV., NAGALAND

ORDERS

2 [WP\(C\)/5873/2006](#)
FIXED

REGISTRAR GENERAL OF GAUHATI HIGH
COURT

Versus
THE UNION OF INDIA and 12 ORS

D K MISHRA(AMICUS
CURIAE
MRS. R S CHOWDHURY
(AMICUS CURIAE)
MR. H.K. DAS, SC, GHC

K N CHOUDHURY
S C KEYAL
GA, ASSAM
A C BURAGOHAJ
MR. B D GOSWAMI, ADDL.
A.G., AP
MR. D MAZUMDAR, ADDL.
A.G., ASSAM
MR A KALITA, ADDL. AG,
MIZORAM
MS. M KECHII
MR. A. PHUKAN, SC, GAD
MR. R K D
CHOUDHURY,DY.S.G.I.
GA, MIZORAM
MR. A. CHANDRAN, ADDL.
SR. GA, ARUNACHAL
PRADESH
MS. T KHRO, ADDL. AG,
NAGALAND
REGISTRAR ADMN., GHC
AG,AP
AG, ASSAM
SC, SOCIAL WELFARE
MR. N. KALITA, AG,
MIZORAM
AG, NAGALAND
B K KASHYAP

3 [Review.Pet./15/2025](#)
IN WP(C)/7955/2017 (D/O)

STATE OF ASSAM
Versus
DWARKA M.E. SCHOOL

MR. R MAZUMDAR
MR. N J KHATANIAR
MS K DAS

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LEAVE NOTE OF ADVOCATES FOR 11/03/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
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12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
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15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025



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[For Tuesday,11th March 2025]

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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
SUMAN SHYAM AND HONOURABLE MR. JUSTICE
ARUN DEV CHOUDHURY]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/584/2025 FIXED	ASHRAFUL ISLAM KAZI AND 10 ORS Versus THE UNION OF INDIA AND 5 ORS	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	MR. S S ROY DY.S.G.I.
2 WP(C)/908/2025 FIXED	NOOR-E-ZULFA AKHTARA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, AG SC, FINANCE SC, HEALTH
3 WP(C)/961/2025 FIXED	JAYANTA CHOWHAN Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH R DEB B CHOWHAN	SC, BTC
4 WP(C)/1216/2025 FIXED	DR MILANJIT BHATTACHRYYA Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. U K GOSWAMI MR. I CHOWDHURY SR ADV	GA, ASSAM SC, P H E
ADMISSION			
5 WP(C)/706/2019 FIXED	KHARGALATA DEVI Versus THE UNITED BANK OF INDIA AND 3 ORS.	MR. MD S HOQUE MR. M DEKA	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
6 WP(C)/3286/2023	MRIDUL HAZARIKA AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	GA, ASSAM SC, HEALTH
7 WP(C)/23/2024 FIXED	ASHRAFUL ALOM Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, ASLSA GA, ASSAM MR. R MAZUMDAR (R4) MS. A HUSSAIN(r-4) MS M KURMI(r-4) MR R ISLAM (r-4) MR. M A I HUSSAIN (R4) SC, GHC
8 WP(C)/3588/2024 FIXED	RANJEET KUMAR MAHTO AND 7 ORS. Versus UNION OF INDIA AND 2 ORS	P K JAIN K JAIN	MRS. A GAYAN DY.S.G.I. SC, OIL

9	WP(C)/5739/2024	JERINA MAHBOBA Versus THE STATE OF ASSAM AND 3 ORS	MR G BAISHYA MR I AHMED	SC, HEALTH
HEARING				
10	WP(C)/379/2017 WITH LCR, FIXED	DULAL KUMAR TALUKDAR and ANR. Versus THE MANAGEMENT OF ASSAM CARBON PRODUCT LTD	MR.A DASGUPTA MR.B DAS MS.B DAS MR.R SARKAR	MR.S N SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID
11	WP(C)/6503/2017 FIXED	PRADIP RAJBONGSHI @ PRADIP CH. RAJBONSHI Versus THE STATE OF ASSAM and 3 ORS.	MS.B MAHANTA MR.P K SARMA MS.B BHUYAN	GA, ASSAM
12	WP(C)/3999/2022 FIXED	SWAPNA KHANOM AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR. A K TALUKDAR MR. S ISLAM	GA, ASSAM SC, AG MR H R CHOUDHURY (r- 11,12) S. TALUKDAR SC, FINANCE
13	WP(C)/6917/2023 FIXED	BEDANTA DEKA Versus THE CENTRAL BANK OF INDIA AND 3 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	MR. M SHARMA (R-1,2,3 AND 4) MS. S YASMIN(R-1,2,3 AND 4) SC, CENTRAL BANK OF INDIA
	WITH I.A.(Civil)/3208/2024 in WP(C)/6917/2023	THE CENTRAL BANK OF INDIA AND 3 ORS Versus BEDANTA DEKA AND 2 ORS	MR. M SHARMA MS. S YASMIN SC, CENTRAL BANK OF INDIA	MR. R P SARMAH MR. D DOLEY MS A DEKA

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LEAVE NOTE OF ADVOCATES FOR 11/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
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9)	MR. A R SHOME	12-03-2025	To	19-03-2025
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12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025



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[For Tuesday,11th March 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/1365/2025 B/O	ABU BAKKAR ALIAS ABU BAKKAR ALI Versus THE UNION OF INDIA AND ORS	MR. A R SIKDAR MR N AHMED MR. M M ZAMAN M RAHMAN MR. I ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ADMISSION			
2 WP(C)/5555/2019 B/O, WITH LCR	SAHERA KHATUN AND 7 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3 WP(C)/2567/2022 FIXED, WITH LCR	MD. YAKUB ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BORA MR. T DEURI MR. J PATOWARY MR. V A CHOWDHURY MS. A MESEN MS J BEGUM	GA, ASSAM MR I RAFIQUE (R8) MR. M K SHARMA (R8) MS A AFREEN (R8)
4 WP(C)/6014/2024 B/O, WITH LCR	SOLEMAN @ SALEMAN Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR T R SEN MD A RAHMAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
HEARING			
5 WP(C)/4057/2018 WITH LCR	SURADHANI BISWAS @ SHKHMONI BISWAS Versus UNION OF INDIA AND 5 ORS.	MR. K K DEY MS. N DEY MR V K BAROOAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6 WP(C)/7886/2018 WITH LCR	SABIA KHATUN Versus THE UNION OF INDIA AND 8 ORS.	MR. S ISLAM MRS. M TALUKDAR MS. A KAUSHAR	SC, NRC (R4) ASSTT.S.G.I. SC, ELECTION COMMISSION. (R2) SC, F.T (R3,5TO9)
7 WP(C)/7913/2018 WITH LCR	HABIJUDDIN AND 4 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. K LAHKAR MR. I AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

8	WP(C)/7921/2018 WITH LCR	BASER MONDAL Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC (R8) ASSTT.S.G.I. SC, ELECTION COMMISSION. (R7) SC, F.T (R2TO6,9AND10)
9	WP(C)/7924/2018 WITH LCR	ABDUL RAHIM Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/8584/2018 WITH LCR	PHONI MALO DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. P S BISWAS MS A PARVEEN MS S SENGUPTA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	WP(C)/8/2019 WITH LCR	PURNIMA MANDAL @ PURNIMA BALA MANDAL Versus THE UNION OF INDIA AND 8 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/253/2019 WITH LCR	FALANI KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR D. CHAKRABORTY	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/383/2019 WITH LCR	FARHANA KHATUN @ FARHANA BEGUM @ PARHANA KHATOON Versus THE UNION OF INDIA AND 6 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/396/2019 WITH LCR	HAJERA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S ISLAM MR P K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/1026/2022 WITH LCR	BALAI BISWAS AND 7 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 11/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
5)	MR S SARMA	27-02-2025	To	15-03-2025
6)	MR. A GANGULY	28-02-2025	To	16-03-2025
7)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
8)	MR. R J DAS	03-03-2025	To	13-03-2025
9)	MR. A R SHOME	12-03-2025	To	19-03-2025
10)	MR B D DAS	12-03-2025	To	21-03-2025
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12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,11th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./278/2018 WITH LCR 6 FILES. P.B-4.	ABDUL KHALEK Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM MR. H SARMA,ADDL PP,ASSAM
2	WITH Crl.A./274/2018	HARAN ALI AND 16 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY (P-1 TO 17) MR. K SARMA MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. S ISLAM (R- 1,2,3,5,6,7,9,10,11,12,14,15,16,17) MR. D DAS MR. A AHMED (P-1 TO 17) MR. N MAHAJAN MR. I U CHOWDHURY (P-4,8,13) MR. M BARUAH MR. N I CHOWDHURY	PP, ASSAM MR. H.SARMA,ADDL PP,ASSAM
3	CRL.A(J)/66/2020 6 Y 6 M 21 D :WITH LCR 3 FILES. P.B-2.	RAJA RABI DAS Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
4	CRL.A(J)/74/2020 6 Y 7 M 12 D :WITH LCR 4 FILES. P.B-2.	BILAL UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. A TEWARI, AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/6/2022 7 Y 1 M 20 D :WITH LCR 4 FILES. P.B-3.	SADNAM RABHA @ SATRAM RABHA Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
6	CRL.A(J)/10/2022 3 Y 11 M 12 D :WITH LCR 4 FILES. P.B-2.	BABURAM BASUMATARY Versus THE STATE OF ASSAM	MR. R SARMA, AMICUS CURIAE	PP, ASSAM
7	Mat.App./59/2023 WITH LCR + MOBILE HANDSET IN A BOX. FIXED. WITH I.A.(Civil)/3057/2024 in Mat.App./59/2023	XXXXXXX Versus XXXXXXX Versus XXXXXXX	MR K L GUPTA MR KRISHNANGSHU B MR. S K GHOSH	MR. S K GHOSH MS F AHMED MR K L GUPTA
8	Mat.App./10/2024 WITH LCR	XXXXXXX Versus XXXXXXX	MR. P K DEKA	MR. I ALAM MR. T SK

9 [I.A.\(CrI.\)/97/2024](#)
WITH LCR 6 FILES. P.B-2. FIXED.
in CrI.A./30/2024

MD. FAZAR ALI
Versus
THE STATE OF ASSAM AND ANR.

MR. A K BHUYAN
MS. N CHOUDHURY
MR. M BORAH
MR. A KHOUND
MS B BORA
MR A TALUKDAR
MR J DAS

PP, ASSAM

WITH
[CrI.A./30/2024](#)

MD. FAZAR ALI
Versus
THE STATE OF ASSAM AND ANR.

MR. I H LASKAR
MR. P K DEKA
MD. S ALOM
MS. A BEGUM
MR. M S ALAM
MR. P DAIMARY

MD. M H CHOUDHURY (r-2)
MR MONZUR K
CHOUDHURY
MR. P CHAKRABORTY (r-2)
R. BARUAH (r-2)
MR. S N AHMED (r-2)
TANZIM L. CHOUDHURY (r-2)
PP, ASSAM

WITH
[I.A.\(CrI.\)/111/2025](#)
in CrI.A./30/2024

ABUL BASAR
Versus
THE STATE OF ASSAM AND 6 ORS

MR MONZUR K CHOUDHURY
MR. P CHAKRABORTY
R. BARUAH
MR. S N AHMED
TANZIM L. CHOUDHURY

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/03/2025

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[For Tuesday,11th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH OR AT 03:00 PM, WHICHEVER IS EARLIER]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2275/2014 FIXED	BUHUM KR. BRAHMA and 39 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR.J SARMA MR.G SOREN MR. J PATOWARY MS.M DEKA MS. R KAKATI	SC, APDCL
2	WP(C)/7332/2015 FIXED	SHRI NIRMALENDU DAS Versus HINDUSTAN PAPER CORPORATION LTD. and 7 ORS,	MR. N DHAR MR. B K SEN MR. B MALAKAR MR. T U LASKAR MS. S DASGUPTA MR A HUSSAIN	MR. N DHAR MR P CHOUDHURY MR. J ROY MS B GOSWAMI MS P SAIKIA MR. N. KALITA, SC, INDUSTRIES AND COMMERCE MR. S. DAS, (R-7 & R-8), SC, AIDC SC, H P C L
3	WITH WP(C)/3624/2009	ABDUL MATIN BARBHUIYA Versus HINDUSTAN PAPER CORPORATION LIMITED and ORS.	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY MS.R KAKATI	MS.M HAZARIKA MS.J HAZARIKA MS.A AJITSARIA
4	WITH WP(C)/2798/2013	NIRMALENDU DAS Versus HINDUSTAN PAPER CORPORATION LIMITED and 4 ORS	MR.N DHAR MR.S CHAKRABORTY	MR.J ROY SC, H P C L
5	WP(C)/1179/2017 FIXED	SMT. MANIKA DEVI Versus THE STATE OF ASSAM and 8 ORS.	MR.D BORAH MRS.J BORAH MR.R DOWARAH	GA, ASSAM MR.B K SARMAR-8 MRS.T BARMAN(R-8)
6	WP(C)/1149/2018 FIXED	ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND ANR. Versus THE UNION OF INDIA AND 16 ORS.	MR. K N CHOUDHURY MR. A D CHOUDHURY MS D DEVI MR. T CHAKRABORTY MR. D CHOUDHURY N GAUTAM	GA, ASSAM MRS. R BORAH R SARMAH MR P NAYAK (R-9) MR. R SARMAH (R-8) MR B CHOUDHURY (R-9) MR. D DAS (R-8) MR B GOGOI(R-9) ASSTT.S.G.I. MR A U AHMED

7	WP(C)/4539/2018 FIXED	G/202854L HAV/GD PRITAM SINGH Versus THE UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR H GUPTA (R1-3) ASSTT.S.G.I.
8	WP(C)/8345/2018 FIXED	KHOT MANOJ KASHINATH Versus THE UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR H GUPTA (C.G.C., R1- R3) ASSTT.S.G.I.
9	WP(C)/2688/2021 FIXED	MINARA BEGUM MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. B C DAS MR. B SAHARIA MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	M KATAKY MR. S S ROY (GA, ASSAM, R-1,2,3,5) MR P NAYAK (SC, FINANCE DEPT., R- 4,6)

ORDERS

10	Review.Pet./137/2024 IN WP(C) 5578/20 (D/O), FIXED	DR RUHUL AMIN BEPARI Versus THE STATE OF ASSAM AND 4 ORS	MR D MAHANTA	SC, HIGHER EDU MR. A BORUA (R-3)
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LEAVE NOTE OF ADVOCATES FOR 11/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
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[For Tuesday, 11th March 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	I.A.(Civil)/3881/2024 FIXED in WP(C)/4853/2024	NIT WORKERS UNION AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. A K PURKAYASTHA (P-3) MR. M J BARUAH MR. A. ALI	MR. S P CHOUDHURY DY.S.G.I. SC, NIT
	WITH WP(C)/4853/2024	NIT WORKERS UNION AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. A K PURKAYASTHA (P-3) MR. M J BARUAH MR. A. ALI	MR. S P CHOUDHURY DY.S.G.I. SC, NIT
HEARING				
2	WP(C)/2894/2013	DASHARATH MALAKAR Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR. S C KEYAL MR.R SHARMA MR. K GOGOI ASSTT.S.G.I. ASSTT.S.G.I.
3	WP(C)/1330/2014	SRIMATI RITA MONI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR.S J SARMA MR.S N ADHYAPAK MR.K DEVNATH	MR.T J MAHANTA GA, ASSAM MR. B CHETRI (GA, ASSAM,R-3) MS.P BHATTACHARYA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA GA, ASSAM
4	WP(C)/1870/2014	MD. MIZANUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR.S SAIKIA MRU SARMA	
5	WP(C)/2329/2014	UGRASEN PATHAK and 27 ORS. Versus THE UNION OF INDIA and 5 ORS	MR.U K NAIR MR.A CHETRY MR.W YHOSHII MR.H BHARALI	MR.S C KEYAL MR.R SHARMA ASSTT.S.G.I.
	WITH WP(C)/2325/2014	MOTI LAL GONDIA and 29 ORS Versus THE UNION OF INDIA and 5 ORS	MR.U K NAIR MR.A CHETRY	MR.S C KEYAL MR.R SHARMA ASSTT.S.G.I.
	WITH WP(C)/2330/2014	KULDIP SINGH and 24 ORS. Versus THE UNION OF INDIA and 5 ORS	MR.U K NAIR MR.A CHETRY MR.W YHOSHII MR.H BHARALI	MR.S C KEYAL ASSTT.S.G.I.

8	WITH WP(C)/2334/2014	DALBIR SINGH SODHI and 29 ORS Versus THE UNION OF INDIA and 5 ORS	MR.U K NAIR MR.A CHETRY MR.H BHARALI	MR.R SHARMA ASSTT.S.G.I.
9	WP(C)/854/2016	BASUDEV DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.J ABEDIN MR.A M BUZARBARUAH MR. U K NAIR (Sr. Adv) MR.D A KAIYUM MR S BORTHAKUR MR.A AHMED MR S DAS MR. D GOGOI	GA, ASSAM MR.H K MAHANTA MR. S K MEDHI (R-8) MR.S SARMA SC, PERSONNEL DEPT. SC, SSA
10	WP(C)/8678/2019	SOMNATH GUPTA Versus OIL INDIA LTD. AND 3 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA MS DIRISHA MAHANTA MS. R BORA	MR S N SARMA SENIOR ADVOCATE (R1-R4) MR. M HUSSAIN (R1-R4) MR. K KALITA (R1-R4) MS. S GHOSH (R1-R4) SC, OIL
11	Review.Pet./102/2022 WITH WP(C)/3894/2013 (D/O)	THE STATE OF ASSAM Versus SAILENDRA KUMAR BORA AND 25 ORS.	MR P NAYAK	MR. P P BARUAH
12	WITH Cont.Cas(C)/589/2016	SAILENDRA KUMAR BORAH and 22 ORS Versus F.M. JAKIR and ORS.	MR. R SARMA MR. S TAI	MR. H BURAGOHAIN MR. D SAIKIA (R5) MR. T C CHUTIA MR. B GOSWAMI MR. K K DUTTA (R6) MR. B GOGOI (R5, R6) MS. N DAS MR P NAYAK (R5, R6) MR D K ROY MISS. M BORAH MS. I KAKATI MR. S HAZARIKA MR. P KAKATI
13	WP(C)/1638/2022 FIXED	PRANJAL BORUAH AND 3 ORS Versus OIL AND NATURAL GAS CORPORATION LTD (B)	MR D TALUKDAR MR P CHOWDHURY	MR. B K DAS MR H P GUWALA
14	WP(C)/1349/2023 FIXED	ANJAN KUMAR DAS Versus LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS (K)	MR A SHARMA	MR S NATH SC, LIC
15	WP(C)/693/2024	MUFIDUL ISLAM Versus THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS T WAPANGLA MR. R DEKA MR N ALI	MR. C K S BARUAH DY.S.G.I.
16	WP(C)/2359/2024	YOGENDRA SINGH CHAUDHARY Versus THE STATE OF ASSAM AND 2 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA P. NATH DR AZIZ KHAN	SC, NHM SC, HEALTH AND F W

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LEAVE NOTE OF ADVOCATES FOR 11/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./516/2025 FIXED	AKASH AND ANR Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. S SARKAR	PP, ASSAM
2	Bail Appln./692/2025	SHUJAB ALI Versus THE STATE OF ASSAM	MR G U AHMED MR. R ISLAM	PP, ASSAM
3	Bail Appln./696/2025	BIKRAM SAHANI Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
4	Bail Appln./697/2025	GARBARA BASFOR ALIAS KRISHNA BASFOR, Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
5	Bail Appln./698/2025	MOKSED ALI, Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
6	Bail Appln./701/2025	SHAMBHU DEBBARMA Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO S K DAS	SC, NCB
MOTION				
7	Crl.Pet./94/2025 B/O	SRI ADITYA BARUVA Versus THE STATE OF ASSAM AND ANR	MR A TEWARI MR. P MAHANTA MS. M BORGHAIN M DAS	MR. A K BHUYAN (R-2) MS. N CHOUDHURY(R-2) MR J DAS(R-2) PP, ASSAM
8	Crl.Pet./202/2025 B/O	ISLAM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
ADMISSION				
9	Crl.Pet./1084/2018 B/O	SAIDUL HOQUE BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR	M. HOSSAIN (R-2) PP, ASSAM
10	Crl.Rev.P./138/2021 WITH LCR 6 FILES, B/O	SAHARUDDIN ALI Versus THE STATE OF ASSAM AND ANR.	MR. R M CHOUDHURY MR M RAHMAN MR. J KALITA MR D KALITA	MR. B K BHAGAWATI MR. M HUSSAIN (R-2,3) S W HUSSAIN (R-2,3) PP, ASSAM

	WITH I.A.(CrI.)/507/2024 in CrI.Rev.P./138/2021	SAHARUDDIN ALI, Versus THE STATE OF ASSAM AND ANR.	MR. R M CHOUDHURY	PP, ASSAM
11	CrI.Pet./1325/2024 WITH LCR 3 FILES (SCANNED COPY)	JABER HUSAIN MAZUMDER Versus THE STATE OF ASSAM	MR S DIFUSA MR N RAY N N HUSSAIN MR. K R SARMA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
12	Bail Appln./160/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SRI SANKAR DAS Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
13	Bail Appln./172/2025 FIXED	MUNU BAIDYA Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
14	Bail Appln./313/2025 FIXED	SRI MANAB RAJKHOWA Versus THE STATE OF ASSAM	MR. K BORUAH MS. P BORAH	PP, ASSAM
15	Bail Appln./337/2025 FIXED	RUHUL AMIN AND ANR Versus THE STATE OF ASSAM	MR G CHAMUAH MR. D GOGOI	PP, ASSAM
	WITH			
16	Bail Appln./411/2025	SRI MASUD MAMUN Versus THE STATE OF ASSAM	MR. D GOGOI MR SAURADEEP DEY MR. A R HAZARIKA SADDAM HUSSAIN	PP, ASSAM
17	Bail Appln./464/2025 FIXED	RUPAM SHARMA Versus THE STATE OF ASSAM	MR DEBA SARMAH	PP, ASSAM
18	Bail Appln./559/2025 FIXED	WAHEDUL KARIM Versus THE STATE OF ASSAM	MR. J KALITA MR SOHAING	PP, ASSAM
<u>BAIL HEARING</u>				
19	AB/1524/2024 FIXED	SHAFI MD ANISUL AMBIA MAZUMDER @ ANISH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. P K DAS PP, ASSAM
20	AB/2801/2024 FIXED	BEDANTA KASHYAP @ BEDANTA SARMA Versus THE STATE OF ASSAM	MR H K DAS MS D MAHANTA MR N K SARMA	PP, ASSAM
21	AB/3099/2024	ROFIQUL ALOM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
22	AB/3305/2024 FIXED	SIRAJUL HOQUE @ CHIRAJUL HAQUE Versus THE STATE OF ASSAM	MR. R ISLAM	PP, ASSAM
23	AB/3390/2024 FIXED	NURUL HOQUE AND ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
24	AB/3400/2024 FIXED	YUNUS ALI Versus THE STATE OF ASSAM	MRS. K DEVI	PP, ASSAM
25	AB/106/2025 FIXED	AKTAR ALI SARKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
26	AB/191/2025 FIXED	YUSUF ALI @ ESUB ALI Versus THE STATE OF ASSAM	MR. D BORA MR. N MAHAJAN	PP, ASSAM
27	AB/297/2025 FIXED	BHARKHANG BASUMATARY @ BILIFANG NARZARY AND 3 ORS. Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA M K DEB B C SANGTAM	PP, ASSAM

28	AB/328/2025 FIXED	MD ABDUL HEKIM Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM MS. J AHMED MR. S S AHMED	PP, ASSAM
29	AB/364/2025 FIXED	MD JIYARUL HOQUE Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
30	AB/365/2025 FIXED	BARUN INDRA NARAYAN DEV BRAHMA @ TONY BRAHMA AND ANR. Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
31	AB/391/2025 FIXED	RANJAN GOGOI Versus THE STATE OF ASSAM	P BURAGOHAIN MR M BARMAN	PP, ASSAM
32	AB/424/2025 FIXED	SUNIL TERANG Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	PP, ASSAM
33	AB/488/2025 FIXED	MAZIBUR RAHMAN AND ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR P TALUKDAR	PP, ASSAM
ORDERS				
34	I.A.(CrI.)/215/2021 FIXED, WITH LCR 5 FILES in CrI.A./98/2021 WITH CrI.A./98/2021	AJIJUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER M J ABEDIN	PP, ASSAM
35	CrI.A./396/2024 WITH LCR 3 FILES, OFFICE NOTE, FIXED WITH I.A.(CrI.)/1164/2024 in CrI.A./396/2024	AJIJUL ISLAM Versus THE STATE OF ASSAM AND ANR. MONNAF ALI Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER M J ABEDIN MR. N N B CHOUDHURY MR. A A BARMAN MR. D SUTRADHAR	MR. B U LASKAR (R-2) PP, ASSAM PP, ASSAM
36	CrI.Pet./1274/2024 WITH LCR 2 FILES(SCANNED COPY), B/O	MONNAF ALI Versus THE STATE OF ASSAM AND ANR KAMAL SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. N N B CHOUDHURY MR. A A BARMAN MR. D SUTRADHAR MR A A DEWAN M.A. ISLAM MR H A RASHID	PP, ASSAM PP, ASSAM
37	CrI.Pet./1389/2024 B/O	GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
38	I.A.(CrI.)/161/2025 WITH LCR 3 FILES, FIXED in CrI.A./34/2023 WITH CrI.A./34/2023	ABDUL MOTLEB Versus THE STATE OF ASSAM AND ANR ABDUL MOTLEB Versus THE STATE OF ASSAM AND ANR.	IMRAN UDDIN CHOWDHURY MR H R A CHOUDHURY MR. A K BHUYAN MS. N CHOUDHURY MR. A AHMED MR. M BORAH MR. A KHOUND MS B BORA MR. I U CHOWDHURY MR A TALUKDAR MR R SONOWAL	PP, ASSAM MR. K K DUTTA (R-2) MS B CHOUDHURY (R-2) PP, ASSAM
HEARING				
39	CrI.A./66/2012 PART-HEARD, LCR 5 FILES	DHENURAM NARAH, Versus THE STATE OF ASSAM,	MR G PATHAK(AMICUS CURIAE) MR. A KHANIKAR	PP, ASSAM
40	CrI.Pet./226/2013 PART-HEARD, CRL.PET. 273/2013(D/O), LCR 3 FILES	MD. GIASUDDIN AHMED and ANR. Versus CENTRAL BUREAU OF INVESTIGATION C.B.I and ANR.	MR Z KAMAR MR.S SHARMA MR.J DEKA MR B TALUKDAR MR A SHORIF	MR.K K BHATRA MR.A C BURAGOHAIN MR.R K BHATRA SC, CBI SC, C B I

41	WITH Crl.Pet./373/2013	LAL CHAND AGARWALA Versus CENTRAL BUREAU OF INVESTIGATION C.B.I and 2 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MR.A AHMED MRS.K H CHOUDHURY MR.Z ARAFAT	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI SC, C B I SC, CBI
42	WITH Crl.M.C./676/2014 in Crl.Pet./373/2013	CENTRAL BUREAU OF INVESTIGATION Versus LAL CHAND AGARWALA	MR.P N GOSWAMI SC, CBI	MR.J I BORBHUIYA MRS.F BEGUM MRS.K H CHOUDHURY
	Crl.A./67/2022 PART-HEARD, LCR 3 FILES, FIXED	IKRAM ALI Versus THE STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN	PP, ASSAM
	WITH I.A.(Crl.)/186/2022 in Crl.A./67/2022	IKRAM ALI Versus THE STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN	PP, ASSAM
43	WITH Crl.A./69/2022	KAMAL ALI Versus THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM
	WITH I.A.(Crl.)/188/2022 in Crl.A./69/2022	KAMAL ALI Versus THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM
44	RFA/50/2023 CAVT. NO.10762/023, PART-HEARD, WITH LCR, FIXED	JOY CHANDRA BHUYAN Versus ON THD DEATH OF KUMUD RANJAN MEDHI HIS LEGAL HEIR DIPTI MEDHI	MR P K KALITA MS N DUTTA MR M KALITA	MR. A BISWAS MR. N SARKAR MR P K BASU MR A BANERJEE FOR CAVEATOR
	WITH I.A.(Civil)/3500/2023 in RFA/50/2023	JOY CHANDRA BHUYAN Versus ON THD DEATH OF KUMUD RANJAN MEDHI HIS LEGAL HEIR DIPTI MEDHI	MR P K KALITA MS N DUTTA MR M KALITA	MR. N SARKAR MR P K BASU FOR CAVEATOR
45	Review.Pet./123/2023 (TOP OF THE LIST), MAC.APP. 767/2022(D/O), WITH LCR, FIXED	xxx Versus THE NATIONAL INSURANCE COMPANY LTD.	MS. RUKMINI BARUA MS. PADMINI BARUA	MS. C MOZUMDAR (r-3) MR. S P SHARMA (r-3)
46	Crl.Rev.P./454/2009 WITH LCR 4 FILES, FIXED	RAKESH RELAN Versus MRS SABITA VASUDEV	MR.K AGARWAL MR.B TALUKDAR MS.P NEOG	MR.S C KEYAL MR.P KATAKI MS.M DEVI MS.R BEGUM
47	Crl.Rev.P./350/2022 WITH LCR 2 FILES, FIXED	MAZIBAR RAHMAN Versus AFROJA PARBIN	MR R DHAR MD. A MATLIB	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN
48	Crl.Rev.P./87/2023 FIXED	SARASWATI (PAUL) KARMAKAR Versus BABUL CHANDRA KARMAKAR	MR R M DAS MR. C SHARMA D JAIN P. NAIDING	MS J CHAKRABORTY MR B K KAR MR. M DASGUPTA MD S ALI
49	Crl.Rev.P./306/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	BHABEN HALOI Versus JUMI BAISHYA	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA	MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY
50	Crl.A./341/2023 WITH LCR 3 FILES(SCANNED COPY)	MD. MOINAL ALI Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI MR. P K MUNIR MR. A. GAYAN	MR SARFRAZ NAWAZ, AMICUS CURIAE, R2 PP, ASSAM
	WITH I.A.(Crl.)/122/2024 in Crl.A./341/2023	MD. MOINAL ALI Versus THE STATE OF ASSAM AND ANR.	MR P CHOUDHURY MR. P K MUNIR MR. K MOHAMMED MR. A. GAYAN MS P SAIKIA	MR SARFRAZ NAWAZ, AMICUS CURIAE, R2 PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
5)	MR S SARMA	27-02-2025	To	15-03-2025
6)	MR. A GANGULY	28-02-2025	To	16-03-2025
7)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
8)	MR. R J DAS	03-03-2025	To	13-03-2025
9)	MR. A R SHOME	12-03-2025	To	19-03-2025
10)	MR B D DAS	12-03-2025	To	21-03-2025
11)	MR. S K SINHA	10-03-2025	To	20-03-2025
12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 11th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/477/2025	SRI GANGA DAS Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
2	WP(C)/1072/2025 FIXED	MD ASHIQUE Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM MS. P BORAH	SC, HEALTH
ADMISSION				
3	WP(C)/4850/2022 PART-HEARD, FIXED	MD. RIYAJUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI MS R DEKA for Social Justice & Empowerment Department, SC, FINANCE ASSTT.S.G.I.
	WITH I.A.(Civil)/2523/2024 in WP(C)/4850/2022	MD. RIYAJUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI MS R DEKA for Social Justice & Empowerment Department, ASSTT.S.G.I. SC, FINANCE
4	WP(C)/2653/2023 CAVT. NO.04032/023, PART-HEARD, FIXED	DR GITALI SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR P C DEY MR. M B U AHMED MR. A ULLAH	SC, HIGHER EDU MR. P P DUTTA(R-5) MS M DAS MS P SARMA (R-5) MS. P P DAS (R-5) FOR CAVEATOR
	WITH WP(C)/3298/2023 CAVT. NO. 04842/023,	DR. GITALI SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARMA MR. P J SAIKIA, SR. ADV MR P C DEY MR. P J PHUKAN MR. N BORUAH MR. M B U AHMED MR K J SAIKIA	SC, HIGHER EDU MR. P P DUTTA (R-5) MR. P SAIKIA(R-5) MS P SARMA MS. P P DAS(R-5) FOR CAVEATOR SC, DIB. UNIVERSITY

6	WP(C)/512/2024 PART-HEARD, FIXED	MD. MAHAR ALI Versus THE STATE OF ASSAM AND 3 ORS	MS. L DAS MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	SC, ELEM. EDU SC, SSA
7	WP(C)/3540/2017 FIXED	MRS. DULUMONI HAZARIKA and 5 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.A K BHUYAN MS.B BHUYAN MS.N CHOUDHURY MS.N BORAH MS.S PHUKAN MR.M BORAH	SC, ELEMENTARY EDUCATION SC, FINANCE
8	WP(C)/5428/2019 FIXED	O. ANJANA DEVI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR. M K CHOUDHURY MR K UDDIN MR. A K AZAD MR. A.U. AHMED MS. H SARMA MR. M SARMA	SC, HIGHER EDU GA, ASSAM MR G CHOUDHURY (SC APSC)(R-5) SC, N C HILLS
	WITH I.A.(Civil)/2939/2019 in WP(C)/5428/2019	O. ANJANA DEVI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR K UDDIN MR. A U AHMED	SC, HIGHER EDU GA, ASSAM SC, APSC SC, N C HILLS
9	WP(C)/5179/2020 FIXED, WITH WP(C)/6554/2023 (D/O)	MOHMOD NADEEM Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, SEC. EDU.
10	WP(C)/2425/2021 FIXED	RUNU MAHANTA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MR. C M MAHANTA	GA, ASSAM SC, AG MR. L C DEY SC, SEC. EDU. SC, FINANCE DEPTT.
11	WP(C)/5771/2021 B/O	HUSSAIN AHMED MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU SC, FINANCE
12	WP(C)/7135/2021 FIXED	MOUCHAM ALAM MOUSTAFA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA	SC, ELEM. EDU
13	WP(C)/1119/2023 FIXED	BHARAT CH. DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. A TALUKDAR	MR. S R BORUAH (R-5) SC, SEC. EDU. SC, FINANCE DEPTT.
14	WP(C)/5796/2023 FIXED	SUCHANDRA BASAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, FINANCE
15	WP(C)/1519/2024 FIXED	IMDADUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	SC, ELEM. EDU SC, FINANCE
16	WP(C)/2725/2024 FIXED	KABITA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR N SARMA	SC, HIGHER EDU ALHAJJ I UDDIN(R-5), MRS. R MOMTAZ(R-5) MR D MAHANTA (R-3) H M I HOQUE (R-5) MR R HOQUE(R-5) SC, U G C
17	WP(C)/173/2025 FIXED	BOLIN DAIMARI Versus THE STATE OF ASSAM	MR G BORDOLOI P BARO N J DAIMARI	SC, ELEM. EDU SC, SEC. EDU. SC, BTC
		BAIL HEARING (BA)		
18	Bail Appln./412/2025	YEAHIYA AHMED Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A M KHAN MR Z RAHMAN MR S PRODHANI	PP, ASSAM

ORDERS

19	Cont.Cas(C)/292/2022 FIXED	DIPTI DAS Versus DR. BIJOYA CHOUDHURY, ACS and ANR	MR. N BORAH MR H MAZUMDER	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIER-2) MR. P K BORAH(R-2) MR. P K BORAH(R-2) MR. N J KHATANIAR MR A CHALIHA
20	WP(C)/4180/2023 FIXED	DHARITRI BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR D MAHANTA	SC, HIGHER EDU MR. N GOSWAMI (R-4) MR. P MAHANTA (r-6,7) MR S BORTHAKUR (R-4) MS. P SAHARIA (r-6,7) MR P H KONWAR (R-4)
21	WP(C)/7541/2023 B/O	KAJI MOINUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH MS M BORAH	SC, HIGHER EDU MR P NEOG (R4) MR. B PURKAYASTHA (r-6) MS. D MUSAHARY (R-1, R-2, R-3) SC, SEC. EDU.
	WITH I.A.(Civil)/2891/2024 in WP(C)/7541/2023	KAJI MOINUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR M R ADHIKARI MS M BORAH	SC, SEC. EDU.
22	Review.Pet./90/2024 IN WP(C)/462/2020 (D/O), FIXED	THE DIRECTOR OF SECONDARY EDUCATION ASSAM Versus MARJAN BEGUM	MR B KAUSHIK MS K DAS	MR. I H LASKAR (R-1) MR. P K DEKA (R-1) MD. S ALOM (R-1) MR. M S ALAM (R-1) MR. R. KARIM (R-1)
23	Cont.Cas(C)/260/2024 FIXED	SURESH DAS Versus SMTI POMI BARUAH, ACS	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	MR S MUKTAR (R-2) MR. A R TAHBILDAR(R-1) MR S DAS(R-1)
24	WP(C)/6979/2024 FIXED	BHABANI HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K BORUAH MR. P BORDOLOI	MR A R BHUYAN SC, SEC. EDU.
25	Cont.Cas(C)/23/2025 FIXED	SMTI BHABANI HAZARIKA Versus SHRI GOBIN SARMAH	MR. K BORUAH MR. M ALAM MS. P BORAH	
		HEARING		
26	RSA/134/2019 PART-HEARD, WITH LCR, FIXED	SHRI PINAKI PRASAD BISWAS AND 4 ORS. Versus SMTI. MANDIRA DANDA AND 10 ORS	MR. D BARUAH MS. N UPADHYAY MS. A BORGHAIN	MR D CHOUDHURY MR A D CHOUDHURY MR. S BANIK MR. T CHAKRABORTY MR. P DUTTA MR A DUTTA A N HUSSAIN MS S BORA FOR CAVEATOR
	WITH I.A.(Civil)/1822/2022 in RSA/134/2019	SHRI PINAKI PRASAD BISWAS AND 3 ORS. Versus SMTI. MANDIRA DANDA AND 10 ORS.	MS. N UPADHYAY	MR D CHOUDHURY
	WITH I.A.(Civil)/3305/2022 in RSA/134/2019	SHRI PINAKI PRASAD BISWAS AND 3 ORS. Versus SMTI. MANDIRA DANDA AND 10 ORS	MS. N UPADHYAY MS. N UPADHYAY MS. A BORGHAIN	MR D CHOUDHURY MR. S BANIK
27	MACApp./800/2022 PART-HEARD, WITH WP(C)/498/2021 (D/O), WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus SUNITI SINGHA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B J GHOSH (R-4) MR. A ROSHID MR. A ROSHID MR H DAS(R-1,2,3) MS. M R DEVI MS. T BEGUM MS. T BEGUM

	WITH I.A.(Civil)/1429/2023 in MACApp./800/2022	SUNITI SINGHA AND 2 ORS. Versus NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS.	MR. A ROSHID MS. T BEGUM	MS. R GOSWAMI
28	I.A.(CrI.)/777/2024 PART-HEARD, LCR 3 FILES in CrI.A./69/2024	GOLAJAR UDDIN AHMED @ RAJU AND ANR. Versus THE STATE OF ASSAM	MR A W AMAN	PP, ASSAM
	WITH CrI.A./69/2024	GOLAJAR UDDIN AHMED @ RAJU AND ANR. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
29	WP(C)/6435/2017 FIXED	MAHENDRA NATH MAHANTA and 13 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.S K GOSWAMI MR.A ACHARYA MR.B K GOSWAMI MR.H C SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE
	WITH WP(C)/2516/2018	PURNANANDA CHETIA AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. H C SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
31	CrI.Pet./74/2021 WITH LCR 4 FILES, FIXED, (ASSIGNED)	RANA GOSWAMI Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
	WITH CrI.Rev.P./107/2018	RANA GOSWAMI Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
33	WP(C)/4654/2021 FIXED	SUMAIYA KHATUN AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	GA, ASSAM SC, AG MR. A R SIKDAR (r-9) MR. N AHMED (r-8,9) MR. M H TALUKDAR (r-9) MD. S ALOM (R-8)
	WITH I.A.(Civil)/2893/2024 in WP(C)/4654/2021	ROUSANARA BEGUM Versus SUMAIYA KHATUN AND 9 ORS	MR. M H TALUKDAR	MR R A AHMED (r-8,9) SC, SEC. EDU. MR. A R BHUYAN SC, AG MR. M S ALAM SC, SEC. EDU. SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 11/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
5)	MR S SARMA	27-02-2025	To	15-03-2025
6)	MR. A GANGULY	28-02-2025	To	16-03-2025
7)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
8)	MR. R J DAS	03-03-2025	To	13-03-2025
9)	MR. A R SHOME	12-03-2025	To	19-03-2025
10)	MR B D DAS	12-03-2025	To	21-03-2025
11)	MR. S K SINHA	10-03-2025	To	20-03-2025
12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025

14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 11th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Cont.Cas(C)/167/2018	MUKHESWAR GOGOI AND 8 ORS. Versus PREETOM SAIKIA AND ORS.	MR. A K BHUYAN MS. B BHUYAN MR. B GOSWAMI	MR. D SAIKIA (R4) MRS. R BORAH (R4) MR. A DEKA (R1) MS. A VERMA (R3) MS. S KHANIKAR (R3) MR N SARMA (R4) MS U DAS (R3) MR. G TAYE (R3)
2	Cont.Cas(C)/199/2018	BIDYUT JYOTI BORAH AND 3 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. Y S PHOM	MR. D SAIKIA (R1) MR. A DEKA (R1) MR. A DEKA (R1)
3	Cont.Cas(C)/396/2020	SHAFIQUE AHMED LASKAR Versus PREETOM SAIKIA AND ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. D SAIKIA MR. D SAIKIA MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE(R-4,6) MR S M T CHISTIE(R-4,6) MR. M R LASKAR (R-5) MR. R MAZUMDAR MR. N J KHATANIAR MS. N PHUKAN MR B KAUSHIK(R-4)
4	Cont.Cas(C)/191/2022	SMT. BIDYUT PROVA CHUTIA Versus SRI P. JIDUNG	MRS A BUJARBARUAH MS N DAS	
5	Cont.Cas(C)/207/2022	KABITA GAYAN Versus MAMATA HOJAI	MD S HOQUE MR. M DEKA MR S JAFRI	
6	Cont.Cas(C)/249/2022	MANASHI BARMAN Versus BIJOYA CHOUDHURY, ACS ANR.	MR. M K CHOUDHURY MR P BHARDWAJ MR M SARMA MS. ANASUYA C	
7	Cont.Cas(C)/345/2022	ANIL SENAPATI AND 5 ORS Versus MR. B. KALYAN CHAKRAVARTHY	MR. R ALI H A AHMED MR R ISLAM MR S KHAN	
8	Cont.Cas(C)/349/2022	SANESWAR DAS Versus SMTI. BIJOYA CHOUDHURY, AES AND ANR	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA (r-2) MR. S R RABHA (r-2) MR. S R RABHA (r-2)

9	Cont.Cas(C)/538/2022	DR. DEEPALI DAS Versus DR. AMIYA RAJBANGSHI AND 2 ORS	MR G CHOUDHURY MR. ARIF AHMED	MR S BHUYAN (r-3) MR. K GOGOI (r-3)
10	Cont.Cas(C)/542/2022	AYESHA PARVIN SULTANA Versus B KALYAN CHAKRAVARTHY, IAS	MS. A HUSSAIN MR R ISLAM	MR S M T CHISTIE
11	Cont.Cas(C)/593/2022	SMT. KALPANA BORAH Versus MS SURANJANA SENAPATI	MR. B K DAS	
12	Cont.Cas(C)/640/2022	JIRUMONI DOLEY AND ANR Versus DR. BIJOYA CHOUDHURY AND 2 ORS	MRS. K DEVI B. M. KALITA MS S A KHALIFA	
13	Cont.Cas(C)/232/2024	PRAHLAD CH. NATH Versus NARAYAN KONWAR AND AND	MR D C NATH	MR. D SAIKIA (R-1) MR. R MAZUMDAR(R-1) MR. U SARMA(R-1)
	WITH			
14	Cont.Cas(C)/222/2024	GOLAP CH. RAJBONGSHI AND 3 ORS. Versus NARAYAN KONWAR AND ANR	MR D C NATH	MR. D SAIKIA (R-1) MR. R MAZUMDAR(R-1) MR B KAUSHIK(R-1)
15	Cont.Cas(C)/259/2024	ABDUL BARIQUE AND ORS Versus NARAYAN KONWAR AND ANR	MR S BORTHAKUR MR. M MONDAL	MR. D SAIKIA (R-1) MR S M T CHISTIE(R-1) MR. U SARMA(R-1)
16	Cont.Cas(C)/268/2024	PRANAB DAS AND FIVE ORS Versus NARAYAN KONWAR AND ANR	MR. M MONDAL MR. S BORTHAKUR	MR. D SAIKIA (R-1) MR S M T CHISTIE(R-1) MS. N BORDOLOI(R-1)
17	Cont.Cas(C)/269/2024	HITESH CH DEKA AND ORS Versus NARAYAN KONWAR AND ANR	MR S BORTHAKUR MR. M MONDAL	
18	Cont.Cas(C)/318/2024	PALLABI SAIKIA Versus POMI BARUAH AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	MR. K GOGOI MR A KHANIKAR (R-2) MR S DAS
19	Cont.Cas(C)/547/2024	TAPAN BARMAN AND 6 ORS. Versus NARAYAN KONWAR AND ANR	MR D C NATH MR. M MONDAL	
20	Cont.Cas(C)/551/2024	KISHOR KUMAR NATH Versus NARAYAN KONWAR	MR S BORTHAKUR MR D C NATH MR. M MONDAL	
21	Cont.Cas(C)/553/2024	JAYANTA DAS Versus NARAYAN KONWAR	MR S BORTHAKUR MR D C NATH MR. M MONDAL	
22	Cont.Cas(C)/601/2024	SHAJAHAN ALI Versus SMT. SURANJANA SENAPATI	MR. B J GHOSH MD. S ISLAM MS M DAS MR. M DEKA	
23	Cont.Cas(C)/635/2024	MUNIN KUMAR DAS AND 34 ORS Versus NARAYAN KONWAR AND ANR	MR. S K DAS MR A I TALUKDAR	

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LEAVE NOTE OF ADVOCATES FOR 11/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
5)	MR S SARMA	27-02-2025	To	15-03-2025
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9)	MR. A R SHOME	12-03-2025	To	19-03-2025
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13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,11th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	Test.App./12/2011 WITH LCR, FIXED	BIKASH CHANDRA PRODHANI Versus ON THE DEATH OF BHUPESH PRODHANI	MRG P BHOWMIK MS.J PURKAYASTHA MR.S S ROY MR D KALITA	MS.L BAILUNG(R- 2-17) MR.M J BARUA
2	MACApp./151/2022 FIXED	NATIONAL INSURANCE CO. LTD. Versus MANJU CHETRY AND 4 ORS.	MR. K K BHATRA MR. R K BHATRA MS R GANGAWAT	MR. B DEKA MR. SAILENDRA DEKA (R1- R3) MR L TASHI MR J DAS (R1-R3)
	WITH I.A.(Civil)/845/2022 in MACApp./151/2022	NATIONAL INSURANCE CO. LTD. Versus MANJU CHETRY AND 4 ORS.	MR. K K BHATRA MR. R K BHATRA MS R GANGAWAT	
	WITH I.A.(Civil)/1405/2023 in MACApp./151/2022	MANJU CHETRY AND 2 ORS. Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS	MR. SAILENDRA DEKA MR J DAS	MR. R K BHATRA
ORDERS				
3	CRP(IO)/106/2023 FIXED	NISITH RANJAN DAS @ BAPAN AND ANR. Versus SUNITA BISWAS AND 11 ORS.	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. T ROY (R-1,2) MRS. B SARKAR (R-1,2)
HEARING				
4	RSA/37/2010 WITH LCR	SAYED AZNUR @ AZAN ALI DEWAN, Versus DHIRENDRA NATH SARMA,	MR.B ULLAH	
5	RSA/39/2010 WITH LCR	ON THE DEATH OF NAGEN BORA HIS LEGAL HEIRS BIBHA BORA (WIFE) and 2 ORS, Versus BHARATI BORA and 2 ORS	MR. M A SHEIKH MRN M HAZARIKA MR.U DUTTA MRJ CHUTIA	MR.P DAS MS.A K CHOUDHURY MR.M CHOUDHURY

6	MACApp/120/2011 WITH LCR	THE ORIENTAL INSURANCE CO. LTD., Versus BHUPEN BHUYAN and ANR,	MS. R D MOZUMDAR MR.A KHANIKAR MR.A DUTTA MS. C MOZUMDAR MR. S P SHARMA	MS.A BHATTACHARJEE MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK
7	RSA/157/2013 WITH LCR	BISHNU PRASAD BORAH Versus KAMAL KAKATI and 10 ORS.	MR.R SARMA MR. D MAZUMDAR MR.P BORAH MR.T ETE	MR.A C SARMA MR.P CHAKRABORTY MR.B HALDAR
	WITH MC/2084/2013 in RSA/157/2013	BISHNU PRASAD BORAH Versus KAMAL KAKATI and 10 ORS.	MR.R SARMA MR. D MAZUMDAR MR.P BORAH MR.T ETE	
	WITH MC/2609/2013 in RSA/157/2013	BISHNU PRASAD BORAH Versus KAMAL KAKATI and 10 ORS.	MR.R SARMA MR. D MAZUMDAR MR.P BORAH MR.T ETE	
8	CRP(IO)/46/2014 (AT 2:00 PM), WITH LCR, FIXED	THE STATE OF ASSAM and 3 ORS. Versus SUKHENDU DEY	MR.I CHOUDHURY MR.A BARUAH	MR. P KHATANIAR MR G KHANDELIA MR. K DEKA MR.G KHANDELIA
9	WITH CRP(IO)/45/2014	THE STATE OF ASSAM and 3 ORS Versus D.N. CONSTRUCTION PVT. LTD.	MR.A BARUAH	MR.G KHANDELIA
10	RSA/161/2016 WITH LCR	MD MUKIBAR RAHMAN Versus MD ABDUL MATIN and 2 ORS	MR.J I BORBHUIYA MR.L MOHAN MR.S ROY MS.F BEGUM	MR G N SAHEWALLA(r-3 (i),(ii),(iii)) MR G N SAHEWALLA(r-3 (i),(ii),(iii)) MD ASLAM MD ASLAM MS.B SARMAR-1 MR.P DEKA(R-2-3) MS.D SWAMI(R-2-3) MS. S. TODI (R1)(r-3 (i),(ii),(iii)) MS K SARMA(r-3 (i),(ii),(iii)) MR.R JAIN(R-1)
11	RSA/162/2016 WITH LCR	SRI MADHAB CHANDRA DAS Versus SRI KHARGESWAR DAS and 2 ORS	MR.A C SARMA MR.B C TALUKDAR MR.B SHARMA	MR. R J BORDOLOI MS. D SONOWAL MR. R ALI MR.C SHARMA(R- 1-3) MR.R BORDOLOIR- 1-3 MR.C BHATTACHARYYA(R- 1-3)
12	CRP/36/2017 CAVT. NO. 1586/16 WITH LCR, FIXED	RAICHAND BARARIA Versus M/S. KISHORILAL VIJAY KUMAR H.U.F. and ANR.	MR.K AGARWAL MR.S P ROY MR.H MAURYA MR.K RAJBONGSHI MS.L SRIVASTAV MS.A TALUKDAR MS.N RAI MRA K RAI MR.T R ROY	MR.J SARMA FOR CAVEATOR
	WITH I.A.(Civil)/3324/2022 in CRP/36/2017	ON THE DEATH OF RAICHAND BARARIA HIS LEGAL HEIRS LAXMI BARARIA AND 3 ORS. Versus M/S. KISHORILAL VIJAY KUMAR H.U.F. and ANR.	JYOTISH DAS	MR. J SARMAH
	WITH I.A.(Civil)/3325/2022 in CRP/36/2017	ON THE DEATH OF RAICHAND BARARIA HIS LEGAL HEIRS LAXMI BARARIA AND 3 ORS. Versus M/S. KISHORILAL VIJAY KUMAR H.U.F. and ANR.	JYOTISH DAS	MR. J SARMAH

WITH
[I.A.\(Civil\)/3326/2022](#)
in CRP/36/2017

ON THE DEATH OF RAICHAND BARARIA JYOTISH DAS
HIS LEGAL HEIRS LAXMI BARARIA AND 3
ORS.

MR. J SARMAH

Versus

M/S. KISHORILAL VIJAY KUMAR H.U.F.
and ANR.

13 [MACApp./639/2018](#)
WITH LCR

ORIENTAL INSURANCE COMPANY LTD
Versus
SRI DIPEN CHANDRA DAS AND 2 ORS

MS. R D MOZUMDAR
MR. S P SHARMA
MS. C MOZUMDAR

MR. M TALUKDAR (R1)
MR. A SHAKIL (R1)

WITH
[I.A.\(Civil\)/3783/2018](#)
in MACApp./639/2018

ORIENTAL INSURANCE COMPANY LTD.,
Versus
SRI DIPEN CHANDRA DAS AND 2 ORS

MS. R D MOZUMDAR
MR. S P SHARMA
MS. C MOZUMDAR

MR. M TALUKDAR

14 [RSA/22/2021](#)
WITH LCR

MD. ATOWAR RAHMAN DEWAN AND 2
ORS.

MR. L TALUKDAR
MR. A BHATTACHARYA
MS K TALUKDAR
MS. K MALAKAR
MR. A BHATTACHARJEE

MR G KAKOTI
MR. P THAKURIA

Versus

MUSTT. MIRA BEGUM AND ANR.

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LEAVE NOTE OF ADVOCATES FOR 11/03/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
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15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,11th March 2025]

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	I.A.(CrI.)/594/2023 PART-HEARD, LCR 3 FILES, P.B.-1, FIXED in CrI.A./245/2023 WITH CrI.A./245/2023	ANISUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
	WITH CrI.A./245/2023	ANISUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
2	WITH CrI.A./228/2023 1 Y 9 M 13 D	MOKLESUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 11/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
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[For Tuesday,11th March 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./59/2011 WITH LCR	DIPAK KALITA, Versus THE DIVISIONAL MANAGER and ORS,	MR.J I BORBHUIYA MRS.K H CHOUDHURY MR.R P ROY	MR.S S SHARMA MRG JALAN MS.F KHAN MR.G MISHRA MS.L SARMA
2	MFA/19/2012 WITH LCR	UNION OF INDIA Versus M/S G.P. SALES CORPORATION	MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MR.N K DAS MS. K KALITA MS.R R BORAH	MR.K P MAHESHWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
	WITH MC/682/2012 in MFA/19/2012	UNION OF INDIA Versus M/S G.P. SALES CORPORATION	MSB DEVI MR.N K DAS MS.R R BORAH	MR.K P MAHESHWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
3	MFA/115/2013 WITH LCR	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA,	MR.K P MAHESHWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA MS.U CHAKRABORTY MS.M PHUKAN SC, NF RLY
4	WITH MFA/88/2013	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESHWARI MR.A GOYAL MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.U CHAKRABORTY MS.M PHUKAN
5	WITH MFA/8/2015	M/S UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESHWARI MS.S SARMA MR.A GOYAL	MS.M CHATTERJEE SC, NF RLYR-1 MRS.U CHAKRABORTY
6	MACApp./157/2014 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus GOURANGA DEVNATH and 2 ORS.	MR.S S SHARMA MS.L SHARMA MRA SHARMA	
	WITH MC/1811/2014 in MACApp./157/2014	UNITED INDIA INSURANCE CO. LTD. Versus GOURANGA DEVNATH and 2 ORS.	MR.S S SHARMA MS.L SHARMA MRA SHARMA	

7	MACApp./248/2014 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus MOTIUR RAHMAN and ANR	MR.R C PAUL MS.S ROY	MS. S KHANIKAR (R1) MS. P BARUAH (R1) MS U DAS (R2)
8	MACApp./278/2014 WITH LCR	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED Versus PRIYA KANTA KATAKY and 2 ORS	MR. S S SHARMA MS. L SHARMA MR. A SHARMA MR. A BHATTACHARYYA MR. B J MUKHERJEE	MR. A KHANIKAR (R-2) MR. N BORUAH (R-5) MR. B KALITA (R-2)
9	MACApp./22/2015 WITH LCR	FAKAR UDDIN and 2 ORS, Versus SRI ASHOK DAS and ANR,	MR.B D DAS MR.S ROY MR.M H LASKAR	DR.B AHMEDR-1 MS.N MODI(R-2) MR.A K AZAD(R-1) MR.S DUTTA(R-2) MR.C SHARMA(R-2) MR.SIDHANT DUTTA(R-2)
10	MFA/51/2017 WITH LCR, FIXED	THE UNION OF INDIA Versus M/S UNITED COMMERCIAL CO. and ANR	MR.U K GOSWAMI MR.G GOSWAMI MR H GUPTA SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
11	MFA/143/2017 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus MUSSTT MINARA BEGUM LASKAR and 2 ORS	MS.N MODI MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. M TALUKDAR(R-1,2) MR.S D PURAKAYATHA(R-1&2) MR.S CHOUDHURY(R- 1&2)
12	MACApp./338/2017 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus CHITTRALEKHA BORA	MR.K K BHATTA MR.R K BHATRA MR.S S SARMA	MR.S P CHOUDHURY MRS.G SARMA
	WITH I.A.(Civil)/2261/2017 in MACApp./338/2017	NATIONAL INSURANCE CO. LTD. Versus CHITTARLEKHA BORAH and ORS.	MR.K K BHATTA MR.R K BHATRA MR.S S SARMA	MR.S P CHOUDHURY MRS.G SARMA
13	MACApp./898/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI PONITA THAOSAN AND 6 ORS	MS. P DEBNATH MR. R C PAUL MS N RAJKONWAR	MR A ALI MS. M KHATUN
14	MACApp./423/2019 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus KRISHNA RANI DAS AND 6 ORS	MS. R DUTTA MR. R K BHATRA MR. A SAIKIA MS. D BHUYAN	MR. M TALUKDAR (r-1 to 5) MR. A SHAKIL (r-1 to 5)
	WITH I.A.(Civil)/2681/2019 in MACApp./423/2019	NEW INDIA ASSURANCE COMPANY LTD. Versus KRISHNA RANI DAS AND 6 ORS	MS. R DUTTA MR. R K BHATRA MR. A SAIKIA MS. D BHUYAN	
	WITH I.A.(Civil)/603/2024 in MACApp./423/2019	KRISHNA RANI DAS AND 4 ORS Versus NEW INDIA ASSURANCE COMPANY LTD H	MR. M TALUKDAR	MR. R K BHATRA
15	MFA/41/2023 WITH LCR, FIXED	UNION OF INDIA AND ANR. Versus M/S SHREE SHIV SAI STEEL INDUSTRIES	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA MS. M SHARMA M. KALITA DIVYANSH RATHI
16	MFA/46/2023 WITH LCR, FIXED	UNION OF INDIA Versus M/S STAR CEMENT LTD	MR. K GOGOI	MR. K P MAHESWARI DIVYANSH RATHI

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LEAVE NOTE OF ADVOCATES FOR 11/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
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5)	MR S SARMA	27-02-2025	To	15-03-2025
6)	MR. A GANGULY	28-02-2025	To	16-03-2025
7)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
8)	MR. R J DAS	03-03-2025	To	13-03-2025
9)	MR. A R SHOME	12-03-2025	To	19-03-2025
10)	MR B D DAS	12-03-2025	To	21-03-2025
11)	MR. S K SINHA	10-03-2025	To	20-03-2025
12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 11th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
SUMAN SHYAM AND HONOURABLE MR. JUSTICE
ARUN DEV CHOUDHURY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/8/2025 FIXED	PRADIP HAZARIKA Versus APURBA KUMAR HAZARIKA	MR. D BARUAH MR. K R PATGIRI MS CHITRALEKHA DAS MS. D. DEVI	
2	WITH WP(C)/3993/2023	PRADIP HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MR. K R PATGIRI MS CHITRALEKHA DAS MS. T. PAIT MS. D. DEVI	GA, ASSAM MR S MUKTAR (R-4,5) SC, G M D A SC, GMC
3	WP(C)/699/2025 FIXED	KAMAL KUMAR DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MS. R CHOUDHURY MS. B. HAZARIKA MD. MEMON AHMED	GA, ASSAM SC, REVENUE
ORDER (STAY VACATING)				
4	I.A.(Civil)/115/2025 FIXED in WP(C)/5608/2024	THE DISTRICT COMMISSIONER, Versus NAGAON DISTRICT AUTHORISED TRAVEL AGENCY OWNERS ASSOCIATION	DIPANKAR NATH	MR. S BORTHAKUR
	WITH WP(C)/5608/2024	NAGAON DISTRICT AUTHORISED TRAVEL AGENCY OWNERS ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MEDHI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
5	I.A.(Civil)/138/2025 FIXED in WP(C)/6945/2024	JISHU KUMAR NATH Versus FOYZUL HOQUE MAZUMDAR AND ORS	MR. A K AZAD	MR B SINHA
	WITH WP(C)/6945/2024	FOYZUL HOQUE MAZUMDAR AND ORS Versus THE STATE OF ASSAM AND ORS	MR B SINHA MR. H ISLAM	SC, CO OP MR. P K ROYCHOUDHURY(R-5) MR. N HAQUE(R-5) MR. A K AZAD (R-5) MR. S R BARBHUIYA(R-5) MR M HUSSAIN(R-5)

ADMISSION

6	WP(C)/4205/2024 PART-HEARD, FIXED	JAYANTA NEOG AND 13 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
	WITH			
7	WP(C)/1683/2024	KALYAN BORUAH AND 10 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
	WITH I.A.(Civil)/310/2025 in WP(C)/1683/2024	SMTI MALABIKA GOGOI Versus KALYAN BORUAH AND 12 ORS	MR PARAM HANGKHA KONWAR	SC, SEC. EDU.
	WITH			
8	WP(C)/2136/2024	TANKESWAR NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
	WITH			
9	WP(C)/2653/2024	TANKESWAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA DIKSHITA DEKA	SC, SEC. EDU.
	WITH			
10	WP(C)/3917/2024	TANKESWAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, SEC. EDU.
	WITH			
11	WP(C)/4207/2024 FIXED	RATON HOJAI AND 8 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, PWD SC, N C HILLS
	WITH			
12	WP(C)/4208/2024	TARASON HAKMOUSA AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B BARUAH MR U RONGPI	SC, PWD SC, N C HILLS
	WITH			
13	WP(C)/749/2025 FIXED	SUSHIL DAS @ SUSHIL KUMAR NAMA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, REVENUE
	WITH			
14	WP(C)/1128/2025 CAVT. NO.021020/25,N FIXED	NOOR ALAM AND 65 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	MR. K N CHOUDHURY (R5) GA, ASSAM MR. A DHAR (R5) MR. J KALITA MR. J KALITA MR. N J GOGOI (R-5) MD F FARIDI (R5) MS. S DEB(R-5) SC, REVENUE FOR CAVEATOR

ORDERS

15	Crl.Pet./36/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	RAMAKANTA DEURI Versus THE STATE OF ASSAM AND ANR	MR. A SARMA MR. M HUSSAIN MR. K KALITA MR. P DUTTA MS G SWAMI	PP, ASSAM
16	MC/4/2025 WITH WP(C)/453/2017(D/O), B/O in WP(C)/453/2017	JALLALPORE TEA ESTATE Versus THE STATE OF ASSAM AND 2 OTHERS	MR.B D DAS MS.R DEKA	GA, ASSAM GA, ASSAM

HEARING

17	Crl.Rev.P./44/2012 PART-HEARD, LCR 5 FILES	RAM KRISHNA PANDEY Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	MR P BORTHAKUR, ADDL. P.P., ASSAM PP, ASSAM
18	Crl.Rev.P./58/2013 PART-HEARD, LCR 7 FILES	SAJID HUSSAIN Versus THE STATE OF ASSAM	MR.I A HAZARIKA MR.F U BORBHUYA MR.A AHMED	MR P BORTHAKUR, ADDL. P.P.

19	WP(C)/404/2020 PART-HEARD, FIXED	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY	SC, CO OP GA, ASSAM MS. D S NEOG, SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE
	WITH I.A.(Civil)/703/2024 in WP(C)/404/2020	KABUL BORAH AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS	SC, CO OP MS. D S NEOG, SC CO OPERATION DEPTT MR. B CHOUDHURY SC, FINANCE
20	WITH WP(C)/2211/2017	ASSAM STATE COOPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK LTD and ANR. Versus EMPLOYEES PROVIDENT FUND ORGANISATION and 8 ORS.	MR.P D NAIR MR G ALAM MR. A K AZAD MR A U AHMED MR.H ROHMAN MS. H SARMA	DR.B AHMED SC, CO-OP. MR.B GOGOI SC, EPF SC, FINANCE MR.D DEY
21	WITH Cont.Cas(C)/415/2018	TULOSHI DHAR SARMA AND 38 ORS. Versus ANANDA BHUSAN DAS AND 10 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4, R5) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4, R5) MR G ALAM (R1, R2) MR. A K AZAD (R4, R5) MR A U AHMED (R2) MR. H ROHMAN (R1, R2) MS. H SARMA (R2)
22	WITH Cont.Cas(C)/432/2018	INDRAJIT KALITA AND 11 ORS. Versus ANANDA BHUSAN DAS AND 9 ORS.	MR. M BHAGABATI MS G BORA MS B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4) MS. N MODI (R3) MR SISHIR DUTTA (R3) MS. M CHOUDHURY (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR A U AHMED MR. H ROHMAN (R1, R2) MS. H SARMA MR. R A HAZARIKA (R3) MR. SIDHANT DUTTA (R3)
23	WITH Cont.Cas(C)/463/2018	HASEN ALI SHEIKH AND 3 ORS. Versus ANANDA BHUSAN DAS AND 9 ORS.	MR D K BORDOLOI MS. J PAUL MS S BHOWMICK	MR S DUTTA (R3) MS. N MODI (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR. P D NAIR (R1, R2) MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR. H ROHMAN (R1, R2) MR. S DUTTA (R3) MR. D NAG (R1, R2) MR. R A HAZARIKA (R3)

24	WITH Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 4 ORS.	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS D RAJKHOWA MR. P J BORA	DR. B U AHMED (R1, R2) MR. S K TALUKDAR (r-6,7) MR. S K TALUKDAR (r-6,7) MR. P D NAIR (R4, R5) MR K UDDIN (R1, R2) MR G ALAM (R4, R5) MR. A K AZAD (R1, R2) MR A U AHMED (R5) MR. H ROHMAN (R4, R5) MS. H SARMA (R5) MR. D NAG (R4)
	WITH I.A.(Civil)/3588/2022 in Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 7 ORS.	MR D K MISHRA MR. B PRASAD	MR. S K TALUKDAR (r-6,7) MR. A U AHMED
25	WITH WP(C)/1086/2020	HARENDRA NATH BORA AND 84 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
26	WITH WP(C)/3189/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE
27	WITH Cont.Cas(C)/221/2023	PHULENDRA NARAYAN KONWAR AND ANR Versus ANANDA BHUSAN DAS AND AND 4 ORS. (E)	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	
28	WITH Cont.Cas(C)/323/2023	MD. ABUL HUSSAIN Versus B.K. AGARWAL	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MR. S K TALUKDAR MR A U AHMED MS. H SARMA
29	WITH Cont.Cas(C)/314/2024	MINA DEVI AND ANR Versus B.K AGARWAL	MS G BORA MS. B TALUKDAR	
30	WITH Cont.Cas(C)/317/2024	MAINUL HAQUE AND ANR Versus B.K. AGARWAL AND 3 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	
31	WITH WP(C)/1714/2024	MD. NABAB ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR J DAS MS M.CHAKRABORTY	SC, CO OP GA, ASSAM MR. DILIP DEY (r-5) SC, FINANCE
32	WP(C)/5161/2022 FIXED	JAKIR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. T J MAHANTA MR. A ROSHID MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC. REVENUE
	WITH I.A.(Civil)/3414/2023 in WP(C)/5161/2022	JAKIR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 11/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
5)	MR S SARMA	27-02-2025	To	15-03-2025
6)	MR. A GANGULY	28-02-2025	To	16-03-2025
7)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
8)	MR. R J DAS	03-03-2025	To	13-03-2025
9)	MR. A R SHOME	12-03-2025	To	19-03-2025
10)	MR B D DAS	12-03-2025	To	21-03-2025
11)	MR. S K SINHA	10-03-2025	To	20-03-2025
12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,11th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.Pet./312/2024	SMT RUMI BORA Versus M/S THE GENERAL FIBER DEALERS PVT LTD AND ANR (H)	MR. R A CHOUDHURY	MR. A K SAHEWALLA.(R-1) MR. W SHARMA.(R-1) MR D GOSWAMI.(R-1) PP, ASSAM
	WITH I.A.(Crl.)/628/2024 in Crl.Pet./312/2024	M/S THE GENERAL FIBER DEALERS PVT LTD AND ANR Versus SMT RUMI BORA	MR. A K SAHEWALLA MR. W SHARMA.(R-1)	PP, ASSAM
MOTION (BA)				
2	Bail Appln./583/2025	RAMJAN HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
3	Bail Appln./688/2025	ROMJUL HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
4	Bail Appln./690/2025	WASEEM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
5	RSA/21/2025 CAVT. NO.126020/24,N BY SLIP	HEM BORA ALIAS HEM BORAH Versus SRI MATHURA PRASAD TIWARI ALIAS MATHURA TIWARI	MR. R SARMA MS. D GOGOI	MR. S R GOGOI(R-1) MS B DUTTA(R-1) MR. C SARMAH MR. C SARMAH FOR CAVEATOR
ORDERS				
6	I.A.(Civil)/3686/2019 FIXED in CRP/360/2015 WITH CRP/360/2015	HEM CHANDRA BORO and 2 ORS. Versus BHUBANESWAR BORO and ORS. HEM CHANDRA BORO and 2 ORS. Versus BHUBANESWAR BORO and 8 ORS.	MR H BARUAH MR.S R GOGOI MR.H BARUAH MR.N K DEKA MRSP R MAHANTA	MR. B K SARMA MR. R C PAUL MR.B K SARMA-1TO3 MR.R C PAUL(R-1TO3)

	<p>WITH I.A.(Civil)/3687/2019 in CRP/360/2015</p>	<p>HEM CHANDRA BORO and 2 ORS. Versus BHUBANESWAR BORO and ORS.</p>	<p>MR H BARUAH</p>	<p>MR. B K SARMA MR. R C PAUL</p>
	<p>WITH I.A.(Civil)/3688/2019 in CRP/360/2015</p>	<p>HEM CHANDRA BORO and 2 ORS. Versus BHUBANESWAR BORO and ORS.</p>	<p>MR H BARUAH</p>	<p>MR. B K SARMA MR. R C PAUL</p>
7	<p>I.A.(Civil)/3179/2022 WITH LCR, FIXED in RSA/85/2014</p>	<p>NRIPENDRA CH. TALUKDAR Versus MANIK CH. TALUKDAR and 2 ORS.</p>	<p>MS D BORGHAIN MS.M SARMAH MR.P GOHAIN MR.K BORAH MS.M BHUYAN</p>	<p>MR. H L MAURYA</p>
	<p>WITH RSA/85/2014</p>	<p>NRIPENDRA CH. TALUKDAR Versus MANIK CH. TALUKDAR and 2 ORS.</p>	<p>MS.D BORGHAIN MS.M SARMAH MR.B GOGOI MR.P GOHAIN MR.Z AHMED MR.K BORAH MS.M BHUYAN</p>	<p>GA, ASSAM MS.L SRIVASTAV MR.A H MULLA MR.H L MAURYA</p>
	<p>WITH MC/765/2014 in RSA/85/2014</p>	<p>NRIPENDRA CH. TALUKDAR Versus MANIK CH. TALUKDAR and 2 ORS.</p>	<p>MS.D BORGHAIN MS.M SARMAH MR.B GOGOI MR.P GOHAIN MR.Z AHMED MS.M BHUYAN</p>	
	<p>WITH MC/766/2014 in RSA/85/2014</p>	<p>NRIPENDRA CH. TALUKDAR Versus MANIK CH. TALUKDAR and 2 ORS.</p>	<p>MS.D BORGHAIN MS.M SARMAH MR.B GOGOI MR.P GOHAIN MR.Z AHMED MS.M BHUYAN</p>	
	<p>WITH I.A.(Civil)/1659/2023 in RSA/85/2014</p>	<p>NRIPENDRA CH. TALUKDAR Versus MANIK CH. TALUKDAR AND 2 ORS.</p>	<p>MS D BORGHAIN MR. P GOHAIN MS. M SARMAH</p>	<p>GA, ASSAM MR. H L MAURYA</p>
	<p>WITH I.A.(Civil)/1660/2023 in RSA/85/2014</p>	<p>NRIPENDRA CH. TALUKDAR Versus MANIK CH. TALUKDAR AND 2 ORS.</p>	<p>MS D BORGHAIN MR. P GOHAIN MS. M SARMAH</p>	<p>GA, ASSAM MR. H L MAURYA</p>
	<p>WITH I.A.(Civil)/1661/2023 in RSA/85/2014</p>	<p>NRIPENDRA CH. TALUKDAR Versus MANIK CH. TALUKDAR AND 2 ORS.</p>	<p>MS D BORGHAIN MR. P GOHAIN MS. M SARMAH</p>	<p>GA, ASSAM MR. H L MAURYA</p>
8	<p>RSA/149/2023 WITH LCR, FIXED</p>	<p>ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. Versus MD HAJI ISMAIL ALI MAZUMDER</p>	<p>MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR. M H SAIKIA MR R I BHUYAN</p>	<p>MR M J QUADIR MR S S ISLAM A K HANNAN</p>
	<p>WITH I.A.(Civil)/3149/2024 in RSA/149/2023</p>	<p>ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. Versus MD HAJI ISMAIL ALI MAZUMDER</p>	<p>MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR. M H SAIKIA MR R I BHUYAN</p>	<p>MR M J QUADIR MR M J QUADIR MR S S ISLAM</p>
9	<p>RSA/148/2023 WITH LCR</p>	<p>ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. Versus SAHAB UDDIN BARBHUIYA</p>	<p>MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN</p>	<p>MR M J QUADIR MR. A K HANNAN</p>

	WITH I.A.(Civil)/3148/2024 in RSA/148/2023	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. Versus SAHAB UDDIN BARBHUIYA	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	MR M J QUADIR
		HEARING		
10	MACApp./118/2015 WITH LCR, FIXED	UNION OF INDIA and 2 ORS Versus KASEM ALI and ANR	MS.M CHATTERJEE SC, NF RLY MS.U CHAKRABORTY MS.S P DAS	MR.A R AGARWALA(R-1&2)
	WITH I.A./485/2015 in MACApp./118/2015	UNION OF INDIA and 2 ORS Versus KASEM ALI and ANR	MS.M CHATTERJEE SC, NF RLY MS.S P DAS MS.U CHAKRABORTY	
11	RSA/150/2016 WITH LCR	SRI HARICHARAN DAS @ RAJBONGSHI Versus SRI JADAB DEKA	MR.R ISLAM MR.D N SARMA MR.J ISLAM MR.T AHMED	MR.S K GOSWAMI MR.N BARMAN
12	RFA/13/2020 WITH LCR	SRI PAWAN KUMAR SETHI Versus SMT. SUMI MEDHI @ CHANDRALIKA MEDHI DAS	MR J C GAUR MS. M GAUR	
13	RFA/8/2021 WITH LCR, FIXED	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS Versus SMTI. ARCHANA RANI CHANDA AND 4 ORS	MRS R DEKA MR D BHATTACHARYA MR H K SARMA MR B DAS	MR. I H BARBHUIYA MS R RAJKHOWA
	WITH I.A.(Civil)/1234/2021 in RFA/8/2021	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS Versus SMTI. ARCHANA RANI CHANDA AND 4 ORS	MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR B DAS MR. L K BORAH MR. A GAUTAM	FOR CAVEATOR
	WITH I.A.(Civil)/1011/2022 in RFA/8/2021	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS Versus SMTI. ARCHANA RANI CHANDA AND 4 ORS.	SC, APDCL MR. B D DEKA	
14	Mat.App./31/2022 WITH LCR	XXXXXXX Versus XXXXXXX	MR. C BORUAH MR. DITUL DAS MR. R BORO	MR B SHARMA MS. M JAIN (LEGAL AID COUNSEL)
15	RFA/45/2022 WITH LCR, FIXED	ON THE DEATH OF SMRITIREKHA CHAKRABORTY BEING SUBSTITUTED BY PINKY CHAKRABORTY Versus ANURADHA CHAKRABORTY	MR S KHOUND MS. N BORAH	MR. A K GUPTA MR. R S MISHRA
	WITH I.A.(Civil)/3647/2022 in RFA/45/2022	ON THE DEATH OF SMRITIREKHA CHAKRABORTY BEING SUBSTITUTED BY PINKY CHAKRABORTY Versus ANURADHA CHAKRABORTY	MR S KHOUND MS. N BORAH	
16	RSA/123/2022 WITH LC, FIXED	VIJAY GUWALA AND 2 ORS. Versus SARDAR DALJIT SINGH AND ANR.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. S P ROY MS. S KUMARI JYOTISH DAS
17	RERA APPEAL/1/2023 WITH LCR	M/S ARYA ERECTORS INDIA PVT. LTD. Versus PADUM DEORI AND ANR	MR. N DEKA MR. M GOGOI	MR S DAS (FOR CAVEATOR)
	WITH I.A.(Civil)/3189/2022 in RERA APPEAL/1/2023	M/S ARYA ERECTORS INDIA PVT. LTD. Versus PADUM DEORI AND ANR.	MR. N DEKA MR. M GOGOI MR A R BAROOAH	

18	Mat.App./1/2023 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR. U K DAS MS. B D SARMAH MS. H THAKURIA	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH
19	RSA/146/2023 WITH LCR, FIXED	BISWAJIT DEB AND 4 ORS. Versus PARUL BALA DEB AND 3 ORS.	MR. S K GHOSH MR. K MIRA	MR. A K PURKAYASTHA (r-1,2,3,4) MR. M K MAJUMDAR (r-1,2,3,4) MR. B K SEN MR. A H ALAMGIR (R-1,2,3 AND 4) MR. S SHARMA (r-1,2,3,4) MR A HUSSAIN
20	FAO/58/2024 WITH LCR, FIXED	MADHUSMITA BARUAH SHARMA Versus SANJEEV SHARMA	MR. P BHOWMICK MR. D THAOSEN	MS. P BORAH MR. S BORTHAKUR MR P H KONWAR

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LEAVE NOTE OF ADVOCATES FOR 11/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
5)	MR S SARMA	27-02-2025	To	15-03-2025
6)	MR. A GANGULY	28-02-2025	To	16-03-2025
7)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
8)	MR. R J DAS	03-03-2025	To	13-03-2025
9)	MR. A R SHOME	12-03-2025	To	19-03-2025
10)	MR B D DAS	12-03-2025	To	21-03-2025
11)	MR. S K SINHA	10-03-2025	To	20-03-2025
12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 11th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/8890/2018 FIXED	REJINA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR J I BARBHUIYA MR. L MOHAN MR. R ALI	GA, ASSAM MR. A R SIKDAR (R7) MR M AHMED (R6) MR. A HUSSAIN (R6) MD A ALI (R7) MR. S I TALUKDAR (R7) SC, REVENUE
2	WP(C)/5601/2022 FIXED	NUR ISLAM AND 16 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR D BORAH	GA, ASSAM SC, REVENUE
3	WITH WP(C)/6220/2022	FAYZ AHMED AND 21 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
4	WITH WP(C)/1987/2023	AIN UDDIN AND 34 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	GA, ASSAM SC, REVENUE
5	WITH WP(C)/5047/2023	SARIFA KHATUN AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
6	WITH WP(C)/5129/2023	HARIS ALI AND 9 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
7	WP(C)/6571/2022 CAVT. NO.10572/022, FIXED	SRI SRI ATHKHELIA NAMGHAR AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH	GA, ASSAM MR. M NATH (r-6 to 16) MR. J K GOSWAMI (FOR CAVEATOR) MR. A BHATTACHARJEE (r- 6 to 16) MR. A PHUKAN, SC, GAD MR. D J KAPIL (r-6 to 16) SC, GAD MR. J BARMAN (r-6 to 16) MR. J BARMAN (r-6 to 16)

	WITH I.A.(Civil)/3123/2022 in WP(C)/6571/2022	SRI SRI ATHKHELIA NAMGHAR AND ANOTHER Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM MR. J BARMAN
8	WP(C)/915/2023	RUMA DEY BISWAS Versus THE STATE OF ASSAM AND 10 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS MR R SONOWAL	GA, ASSAM MR. B J MUKHERJEE (R9-R11) MR. H BURAGOHAIN (R9-R11) SC, TRANSPORT SC, I O C SC, OIL
9	WP(C)/6053/2024 FIXED	M/S INDRAPRASTH MOTORS AND ANR. Versus THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
10	WITH WP(C)/1780/2024	PANIRAM KALITA Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
11	WITH WP(C)/1845/2024	ANJAYBEE GREEN AND ANR. Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
12	WITH WP(C)/1936/2024	NIZAMUDDIN AHMED Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
13	WITH WP(C)/2170/2024	SRI SUDARSHAN HAZARIKA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
14	WITH WP(C)/2281/2024	NORTH EAST ENGINEERING AND CONSTRUCTION AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
15	WITH WP(C)/2295/2024	NORTH EAST ENGINEERING AND CONSTRUCTION AND ANR Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
16	WITH WP(C)/2534/2024	M/S. N K CONSTRUCTION AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
17	WITH WP(C)/2542/2024	JAHAR SARMA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
18	WITH WP(C)/2766/2024	M/S OVERDRIVE MOTORS AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
19	WITH WP(C)/2767/2024	M/S EIR CONSTRUCTION AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

20	WITH WP(C)/2768/2024	THUNU DEVI Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
21	WITH WP(C)/2769/2024	M/S FREE RIDE MOTORS AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
22	WITH WP(C)/2770/2024	M/S NORTH EAST ENTERPRISE AND TRADING CO AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
23	WITH WP(C)/2843/2024	JPA SNACKS PRIVATE LIMITED Versus UNION OF INDIA AND 2 ORS	MR H BETALA MR C KUMAR	SC, GST SC, GST MR. D J DAS.(R-1) DY.S.G.I.
24	WITH WP(C)/2844/2024	MANAKSIA COATED METALS AND INDUSTRIES LIMITED Versus UNION OF INDIA AND 2 ORS	MR H BETALA MR C KUMAR	SC, STATE TAX SC, STATE TAX MR. D J DAS.(R-1) DY.S.G.I.
25	WITH WP(C)/2849/2024	DEBADIB DAS Versus THE UNION OF INDIA AND 8 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
26	WITH WP(C)/2889/2024	SRI BISWAJIT BORAH Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
27	WITH WP(C)/2902/2024	MD. MOINUL ALI Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
28	WITH WP(C)/2919/2024	MAHESH KUMAR AGARWALLA Versus THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
29	WITH WP(C)/3031/2024	SANJIB SINGH Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
30	WITH WP(C)/3255/2024	SANJIB KAKATY Versus THE UNION OF INDIA	MR. A K GUPTA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
31	WITH WP(C)/3285/2024	SAURAV JYOTI BARUAH Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
32	WITH WP(C)/3286/2024	MS B M PHARMA (INST) Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, STATE TAX SC, FINANCE AND TAXATION DY.S.G.I.

33	WITH WP(C)/3331/2024	M/S NEZONE SNACKS AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
34	WITH WP(C)/3358/2024	M/S NSPIRA MANAGEMENT SERVICES PRIVATE LIMITED Versus THE UNION OF INDIA AND 4 ORS.	MR A NATH	SC, GST GA, ASSAM DY.S.G.I. SC, TAXES
35	WITH WP(C)/3453/2024	TONMOY GOHAIN Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
36	WITH WP(C)/6524/2024	PRAHLAD SINGH GUJRAL Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION
HEARING				
37	WP(C)/4679/2014 WITH WP(C)/7633/2015 (D/O), FIXED	TARUN CHANDRA GAYAN and 7 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.S BORA MR.P K GARODIA MS.P SARMA	MR.B D KONWAR GA, ASSAM MR.R BARUAH(R-6) MR.P J PHUKAN MR.R KALITA MR.N M DUTTA(R-6) MR.R SALOI MR.P KAKATI MR.S C KHOUND(R-6) SC. P.C. BOARD, ASSAM
38	WP(C)/3719/2017 FIXED	JITEN DEKA Versus THE STATE OF ASSAM and 4 ORS.	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	GA, ASSAM MR S KHOUND(R-5) MR.D DAS Sr.Adv.R-5
39	WP(C)/1517/2018	ASHWIN KR. MAHANTA Versus THE ASSAM STATE COMMISSION FOR WOMEN AND 2 ORS.	MR. P P BORTHAKUR MR H J TAMULI MR H J TAMULI	MR. B DEKA (R3) MR A K SINGHA (R3)
40	WP(C)/3476/2018	SISHUGRAM (SOS CHILDREN VILLAGE) AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	GA, ASSAM SC, REVENUE
41	WP(C)/4358/2020	MAHENDRA SINGH CHOUHAN Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MR. P N GOSWAMI MR. I KALITA MR. R R Gogoi MS F N ZAMAN	GA, ASSAM SC, REVENUE
42	WP(C)/3553/2021	M/S CHEMICAL AND PETRO CHEMICAL INDUSTRIES Versus THE UNION OF INDIA AND 3 ORS	MR. B SARMAH MR. R DE MS K DEKA MR I UDDIN MR I Y ALI	SC, GST
43	WP(C)/5946/2023	HASMAT KHAN AND 96 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 11/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
5)	MR S SARMA	27-02-2025	To	15-03-2025
6)	MR. A GANGULY	28-02-2025	To	16-03-2025
7)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
8)	MR. R J DAS	03-03-2025	To	13-03-2025
9)	MR. A R SHOME	12-03-2025	To	19-03-2025
10)	MR B D DAS	12-03-2025	To	21-03-2025
11)	MR. S K SINHA	10-03-2025	To	20-03-2025
12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,11th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./389/2024	ABRAR @ ABRAM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
2	Crl.Pet./1416/2024	RANJIT DAS Versus THE CENTRAL BUREAU OF INVESTIGATION AND 3 ORS	MR. B CHETRI MR. P N SHARMA MS. D J BORAH	MR. K K PARASAR (R-3, (C.G.C)) DY.S.G.I. SC, CBI
MOTION				
3	Crl.Rev.P./74/2025	SHEIKH NUR MOHAMMAD @ RAJU Versus RUKSANA PARVEEN	MRS R BEGUM MR. J AHMED MR. A A MONDAL MR R A AHMED MR A ALAM R BEGUM	
4	Crl.Rev.P./75/2025	ABDUL RAHMAN, Versus THE STATE OF ASSAM	MD. A H LASKAR MR. A T H AHMED	PP, ASSAM
5	Crl.Rev.P./76/2025	GOLAP HUSSAIN KHAN Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR. M U E BHUYAN	PP, ASSAM
6	Crl.Pet./288/2025	DIPANKAR DEKA Versus THE STATE OF ASSAM AND ANR.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM
7	Crl.Pet./289/2025	MR PRANJAL MEDHI AND ANR Versus SMTI RAMALA DAS AND 4 ORS	MR S P DAS MR. ANGSHUMAN DEKA MS C BORA MS. S BAISHYA	PP, ASSAM
8	Crl.Pet./290/2025	CHIRAJ ALI AND ANR Versus JABBAR ALI AND ANR.	MR. A PARAMANIK P. KALITA	PP, ASSAM
9	Crl.Pet./291/2025	ADITYA SARMA BORUAH @ ADITYA SHARMA BARUAH Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
10	Crl.Pet./292/2025	SRI KANAK SEN BORO AND ANR Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MR P BORAH MR P P PHUKAN	PP, ASSAM

11	Crl.Pet./293/2025	SRI MAHENDRA GOGOI ALIAS RAJIB Versus THE STATE OF ASSAM,	MR. S J SARMAH MS A GOGOI	PP, ASSAM
12	AB/454/2025	TAYO TALLOM RENDING Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
13	AB/554/2025	MD NUR AHMED ALI AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
ADMISSION				
14	Crl.Pet./712/2019 FIXED	FARIDA BEGUM Versus THE STATE OF ASSAM	MR H R CHOUDHURY	PP, ASSAM
15	Crl.Pet./982/2022 FIXED	KASIREDDY RAVI SANKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
WITH				
16	Crl.Pet./981/2022	KASIREDDY RAVI SANKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
17	Crl.Pet./142/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	BISWAJIT MAHANTA Versus THE STATE OF ASSAM AND ANR	MS. B MAHANTA MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
18	Crl.Pet./1219/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	ANU PEGU AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR G JALAN	MR. K MOHAMMED (R-2) PP, ASSAM
19	Crl.Rev.P./512/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	ADITYA HARALALKA Versus THE STATE OF ASSAM AND ANR	MR. S BORTHAKUR MS. S KAKATI	MR. R ALI (R2) MR H A AHMED (R2) PP, ASSAM
20	I.A.(Crl.)/851/2024 WITH LCR 2 FILES, FIXED in Crl.Pet./919/2024	PAKEEZAH AMMEN LASKAR @ KHUSHBU @ PAKEEZA AMIN LASKAR Versus SAHED AHMED LASKAR AND ANR	MR. K A MAZUMDER	PP, ASSAM
WITH				
	Crl.Pet./919/2024	PAKEEZAH AMMEN LASKAR @ KHUSHBU @ PAKEEZA AMIN LASKAR Versus SAHED AHMED LASKAR AND ANR	MR. K A MAZUMDER	MR. N H BARBHUIYA (R-1) MS. N.A. LASKAR(R-1) MS. S. DEY(R-1) PP, ASSAM
21	Crl.Pet./120/2025 WITH LCR 1 FILE(SCANNED COPY), FIXED	BIJOY KUMAR NATH AND 2 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MS A BORAH MS. J GHOSH	PP, ASSAM
22	Crl.Pet./176/2025 FIXED	KASEM ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. T K BHUYAN MR. C TALUKDAR	PP, ASSAM
23	Crl.Pet./180/2025 FIXED	JITEN DEKA Versus CBI AND ANR	MR. D DAS SR. ADV MR. M MORE MR. S A HUSSAIN MR. A BORPUZARI MR. P K SHARMA	SC, CBI
24	Crl.Pet./184/2025 FIXED	NASER KHAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
BAIL HEARING (BA)				
25	Bail Appln./3931/2024 PART-HEARD, WITH CASE RECORD(SCANNED COPY), FIXED	RAFIKUL ISLAM Versus UNION OF INDIA	MR Z KAMAR MR. BISWAJIT TALUKDAR MR S J CHOUDHURY	SC, NCB
26	Bail Appln./52/2025 FIXED	LAL MIAH Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

27	Bail Appln./268/2025 FIXED	SADEK ALI @ SAJID ALI Versus THE STATE OF ASSAM	MR. A M BORA MR. B RAHMAN MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM
28	Bail Appln./302/2025 FIXED	P. SOUL AND 2 ORS. Versus THE UNION OF INDIA	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	SC, DRI
29	Bail Appln./381/2025 WITH OFFICE NOTE, FIXED	SUKH DEV Versus THE STATE OF ASSAM	MR. A PAUL MD. M. ALI	PP, ASSAM
30	Bail Appln./388/2025 WITH OFFICE NOTE, FIXED	HAPPY SINGH Versus THE STATE OF ASSAM	MR. A PAUL MD. M. ALI	PP, ASSAM
31	Bail Appln./480/2025 FIXED	MD ELIYAS KHAN, Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
<u>BAIL HEARING</u>				
32	AB/351/2025 FIXED	KADIR AHMED Versus THE STATE OF ASSAM	MR. R DEV	PP,ASSAM
<u>ORDERS</u>				
33	Crl.A./248/2023 <u>2 Y 1 M 3 D</u> :FIXED WITH I.A.(Crl.)/163/2025 in Crl.A./248/2023	SADDAM HUSSAIN @ GULJAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H RAHMAN MR. B CHOWDHURY	PP, ASSAM
		MD SADDAM HUSSAIN ALIAS GULJAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	BAPAN CHOWDHURY	PP, ASSAM
34	WITH Crl.A./60/2023 <u>2 Y 1 M 3 D</u> : LCR 6 FILES	MUSSTT. ABEDA BIBI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR G U AHMED MR M Z SHAH MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
35	I.A.(Crl.)/579/2024 WITH LCR 6 FILES, OFFICE NOTE, FIXED in Crl.A./192/2024 WITH Crl.A./192/2024	AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MD. K RAHMAN MR. N. ISLAM MR. SAIDUL ALOM	PP, ASSAM
		AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. A AHMED MD. K RAHMAN MR. N. ISLAM MR. SAIDUL ALOM B BARMAN	MR M HOQUE PP, ASSAM
36	Crl.Pet./784/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	FIROJ KHANDAKAR Versus KARABI BEGUM AND ANR	MS B R A SULTANA	PP, ASSAM
37	Crl.Pet./1196/2024 FIXED	NEKIBAR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
38	Crl.Pet./1302/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	TAPOBRAT CHUTIA Versus THE STATE OF ASSAM AND ANR	MR. R ISLAM S BEGUM T TALUKDAR	PP, ASSAM
39	Crl.L.P./9/2025 in Crl.A./1539/2025	VISHAL ENTERPRISES Versus STATE OF ASSAM	MR A TEWARI MS. N PODDAR MS. K HAZARIKA MS. M BAISHYA A YASMIN	PP, ASSAM

	WITH Crl.A./1539/2025 (Filing Number)	VISHAL ENTERPRISES Versus THE STATE OF ASSAM	MR. ATAL TEWARI	
	WITH I.A.(Crl.)/219/2025	VISHAL ENTERPRISES Versus THE STATE OF ASSAM	MR A TEWARI MS. N PODDAR MS. K HAZARIKA MS. M BAISHYA A YASMIN	PP, ASSAM
40	Crl.L.P./10/2025 in Crl.A./1649/2025	SOLITA SUTRADHAR Versus SANATAN SUTRADHAR	MR. A K GUPTA MR K J SAIKIA	
	WITH Crl.A./1649/2025 (Filing Number)	SOLITA SUTRADHAR Versus SANATAN SUTRADHAR	MR. A K GUPTA MR K J SAIKIA	
41	Crl.Pet./114/2025 FIXED	HUMAN GOGOI Versus THE STATE OF ASSAM ANA ANR.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
42	Crl.Pet./126/2025 FIXED	NABA KUMAR SARANIA Versus THE STATE OF ASSAM AND ANR	MR. R SARMA A H CHOUDHURY	PP, ASSAM
43	Crl.Pet./174/2025 FIXED	MOSTAFIJUR ISLAM Versus NAJNIN ALI	MR. B J MUKHERJEE MS R SAHA	
44	Crl.Pet./183/2025 FIXED	SANJIB KUMAR DEKA Versus THE STATE OF ASSAM AND ANR.	MR. D P CHALIHA MR. U P CHALIHA MS M ROY	PP, ASSAM
45	I.A.(Crl.)/217/2025 in Crl.A./1725/2025	MAMONI BEGUM Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
	WITH Crl.A./1725/2025 (Filing Number)	MAMONI BEGUM Versus THE STATE OF ASSAM	MR ZAHANGIR HUSSAIN	
	WITH I.A.(Crl.)/1728/2025 (Filing Number)	MAMONI BEGUM Versus The State of Assam	MR ZAHANGIR HUSSAIN	
46	I.A.(Crl.)/221/2025 in CRL.A(J)/1703/2025	HOREN BHUYAN Versus THE STATE OF ASSAM AND ANR	MS. M K BROWN	PP, ASSAM
	WITH CRL.A(J)/1703/2025 (Filing Number)	HOREN BHUYAN, Versus THE STATE OF ASSAM AND ANR	MS. M K BROWN	
	WITH I.A.(Crl.)/1704/2025 (Filing Number)	HOREN BHUYAN, Versus THE STATE OF ASSAM AND ANR	MS. M K BROWN	
		HEARING		
47	I.A.(Crl.)/1189/2024 PART-HEARD, LCR 4 FILES, FIXED in CRL.A(J)/37/2024	FIRDUS ALI @ RASHIDUL ISLAM Versus THE STATE OF ASSAM,	MR. SURAJIT DAS	PP, ASSAM
	WITH CRL.A(J)/37/2024	FIRDUS ALI @ RASHIDUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR DIKSHIT GOGOI (AMICUS CURIAE)	PP, ASSAM

48	RFA/116/2017 WITH LCR, FIXED	MEGHMALLAR ESTATES and SERVICES and ANR. Versus DR. KISHORE KUMAR DAS and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR. N BARUAH MS. P DUTTA MR.J CHOPRA MS.A LAHKAR	MR. R SARMA (R2) MR H DEKA (R2) MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR D HAZARIKA (R2) MR. M DAS MR A HUSSAIN (R2) N CHAUDHURY MR A DEKA
	WITH CO/15/2018 in RFA/116/2017	KISHORE KUMAR DAS Versus MEGHMALLAR ESTATE AND SERVICES PVT LTD	MR D BARUAH MR. B BARMAN MR. N B P SINGHA	MR. O P BHATI MR. V K CHOPRA MR. S K SINGH MS. A LAHKAR MR J CHOPRA
49	RFA/119/2017 WITH LCR, FIXED	MEGHMALLAR ESTATES and SERVICES PVT. LTD. and ANR. Versus DR. MADHUMITA DAS MAZUMDAR and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR. N BARUAH MS. P DUTTA MR.J CHOPRA MS.A LAHKAR	MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR. M DAS N CHAUDHURY MR A DEKA
	WITH CO/13/2018 in RFA/119/2017	MADHUMITA DAS MAZUMDAR Versus MEGHMALLAR ESTATE AND SERVICES PVT LTD	MR. D BARUAH MR. B BARMAN MR. N B P SINGHA	MR. O P BHATI MR. V K CHOPRA MR. S K SINGH MS. A LAHKAR MR J CHOPRA

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LEAVE NOTE OF ADVOCATES FOR 11/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
5)	MR S SARMA	27-02-2025	To	15-03-2025
6)	MR. A GANGULY	28-02-2025	To	16-03-2025
7)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
8)	MR. R J DAS	03-03-2025	To	13-03-2025
9)	MR. A R SHOME	12-03-2025	To	19-03-2025
10)	MR B D DAS	12-03-2025	To	21-03-2025
11)	MR. S K SINHA	10-03-2025	To	20-03-2025
12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025